

ORISSA HIGH COURT**FILING REPORT AS ON :07/07/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/20176/2025	KODIA @ KODANDA SINGH VS STATE OF ODISHA	MANORANJAN DAS VS	ANGUL TOWN /502 /2010) //	AOR20220000053C202500073
2	D-BLAPL/20177/2025	AKASH BISOYI VS STATE OF ODISHA	JUDHISTHIR SAHOO VS	JAGANNATHA PRASAD /222 /2025) //	AOD20220003315C202500038
3	D-BLAPL/20178/2025	BIDU @ BIRU TIRKEY VS STATE OF ODISHA	LALATENDU PAL VS	BIRMITRAPUR /123 /2019) //	AOR20220004366C202500007
4	D-BLAPL/20184/2025	PANKAJ @ PANKAJA DHARUA VS STATE OF ODISHA	GOKULANANDA SAHU VS	JAGDALPUR /21 /2024) //	
5	D-BLAPL/20185/2025	PRUTHIPATI DHARUA @ MAKHNU @ MAHAKUD VS STATE OF ODISHA	GOKULANANDA SAHU VS	JAGDALPUR /21 /2021) //	
6	D-BLAPL/20192/2025	AKASH MOHAPATRA VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	JAGATSINGPUR /374 /2025) //	
7	D-BLAPL/20195/2025	SAROJ KUMAR SAHOO VS STATE OF ODISHA	PRADIPTA BEURA VS	//) //	AOD20220004020C202500029
8	D-BLAPL/20199/2025	PRAKASH KUMAR SAHU VS STATE OF ODISHA	KIRTIRAJ NANDA VS	//0) //	
9	D-BLAPL/20200/2025	BINU @ MONOJ MALLIK @ MALLICK VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	BALICHANDRAPUR /122 /2023) //	AOR20220001411C202500003
10	D-BLAPL/20203/2025	SUJIT @ GULA @ UPENDRA SAHOO VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	PARJANG /117 /2024) //	AOD20250000009C202500034
11	D-BLAPL/20217/2025	PRAMOD BARDHAN @ PRAMOD KUMAR BARDHANSOUBHAGYA KUMAR DASH VS STATE OF ODISHA	VS VS	R.UDAYAGIRI /17 /2021) //	AOR20220001631C202500169

ORISSA HIGH COURT

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12	D-BLAPL/20218/2025	DEBENDRA @ DEBENDRA BEHERA @ BINOD BEHERA VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	MAHABIROD /60 /2025 () //	
13	D-BLAPL/20219/2025	MANAS NAIK @ MANAS KUMAR NAIK VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	NARASINGHPUR /94 /2025 () //	AOR20220001631C202500170
14	D-BLAPL/20225/2025	DHARMENDRA KADRA @ KADARA VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	NANDAPUR /153 /2023 () //	
15	D-BLAPL/20230/2025	TOFAN BHUYAN VS STATE OF ODISHA	LAMBODOR ACHARI VS	BHANJANAGAR /429 /2025 () //	
16	D-BLAPL/20238/2025	AJEESH PC VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	PADWA /44 /2024 () //	
17	D-BLAPL/20239/2025	KALIA @ SURYAKANTA DAS VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	BASTA /177 /2025 () //	AOR20220003422C202500080
18	D-BLAPL/20240/2025	CHINU PATRA VS STATE OF ODISHA	LAMBODOR ACHARI VS	BHANJANAGAR /429 /2025 () //	
19	D-BLAPL/20245/2025	SUSHIL KUMAR PRADHAN VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	ORKEL /153 /2025 () //	
20	D-BLAPL/20248/2025	PRAKASH CHANDRA PANIGRAHI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	SARANGADA /152 /2024 () //	
21	D-BLAPL/20249/2025	DASARATHI BISOYI @ RAMESH @ BISHU @ ROCKY @ VS STATE OF ODISHA	DASKRANTJODIBEDI VS	THAKURGARH /218 /2024 () //	
22	D-BLAPL/20250/2025	BINOD @ MADHUSUDAN JENA VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	BASTA /177 /2025 () //	AOR20220003422C202500081
23	D-BLAPL/20251/2025	BABAJI @ BAISHNAB ROUT	DIPTIMAYEE LENKA	KUJANGA /81 /2025	AOD20240000324C202500013

ORISSA HIGH COURT

FILING REPORT AS ON :07/07/2025

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35	D-BLAPL/20280/2025	STATE OF ODISHA NARAYAN PRADHAN VS	SISIRA PANIGRAHI VS	// GANGAPUR (ASKA) /346 /2024 ()	
36	D-BLAPL/20287/2025	STATE OF ODISHA LAXMIDHAR ROUTRA @ LAXMIDHAR ROUTRAY VS	AMITAV TRIPATHY VS	// BANAPUR P.S. /418 /2022 ()	
37	D-BLAPL/20293/2025	STATE OF ODISHA NARAYANA SWAIN VS	SANJIB KUMAR BHANJADEO VS	// BEGUNIAPADA /216 /2025 ()	
38	D-BLAPL/20294/2025	STATE OF ODISHA RABINDRA RANA @ RABI VS	BISWAJIT MOHANTY VS	// SARANGADA /78 /2025 ()	
39	D-BLAPL/20306/2025	STATE OF ODISHA HANIF MONDAL VS	MANAS KUMAR CHAND VS	// / /0 ()	
40	D-BLAPL/20309/2025	STATE OF ODISHA ISWARAM BANDICHHOD @ ISHA VS	MANAS KUMAR CHAND VS	// KOKSARA /100 /2025 ()	
41	D-BLAPL/20311/2025	STATE OF ODISHA PRASANTA KUMAR BEHERA VS	MANAS KUMAR CHAND VS	// POLASARA PS /407 /2023 ()	
42	D-BLAPL/20312/2025	STATE OF ODISHA SAGAR SUNANI VS	MANAS KUMAR CHAND VS	// SINAPALI /130 /2025 ()	
43	D-BLAPL/20315/2025	STATE OF ODISHA PRASANTA PRADHAN @ PRASANT PRADHAN VS	JUGALA KISHORE PANDA VS	// PURUSHOTTAMPUR /333 /2023 ()	
44	D-BLAPL/20316/2025	STATE OF ODISHA PINTU MANDAL VS	MANAS KUMAR CHAND VS	// / /0 ()	
45	D-BLAPL/20324/2025	STATE OF ODISHA GOPINATH DEY VS STATE OF ODISHA	DR. SUJATA DASH VS	// BALASORE TOWN /136 /2025 () //	

ORISSA HIGH COURT

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46	D-BLAPL/20326/2025	RAJU KUMBHAR VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	PATNAGARH /373 /2024 () //	
47	D-BLAPL/20330/2025	ANANTA PATRA VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	ASKA /42 /2025 () //	
48	D-BLAPL/20333/2025	BHUBANE PUJHARI VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KOKSARA /221 /2022 () //	
49	D-BLAPL/20338/2025	DURYODHAN PASAYAT VS STATE OF ODISHA	PRAMOD KUMAR MISHRA VS	RAGHUNATHPALI /310 /2025 () //	
50	D-BLAPL/20341/2025	SHIBA PRASAD DAS VS STATE OF ODISHA	AMULYA RATNA PANDA VS	CHOUDWAR /63 /2025 () //	
51	D-BLAPL/20342/2025	AJAUDIN KUMBHAR VS STATE OF ODISHA	RAJJEET ROY VS	S.P.(CID-CRL),CUTTACK /5 /2023 () //	AOR20220001462C202500080
52	D-BLAPL/20344/2025	PRATAP KUMAR JENA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	KOTINANDA /162 /2025 () //	
53	D-BLAPL/20346/2025	BASANTA NAYAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BOLAGARH P.S. /328 /2024 () //	
54	D-BLAPL/20348/2025	LAXMI NARAYAN NAIK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	ANGUL TOWN /46 /2025 () //	
55	D-BLAPL/20355/2025	RAJAT KUMAR NAIK VS STATE OF ODISHA	RAJJEET ROY VS	S.P.(CID-CRL),CUTTACK /5 /2023 () //	AOR20220001462C202500081
56	D-BLAPL/20357/2025	SARBESWAR BEHERA @ BAPI VS STATE OF ODISHA	PRAFULLA KUMAR KHATEI VS	KHURDA PS /186 /2025 () //	
57	D-BLAPL/20359/2025	BIBHU PRASAD ACHARYA	SOUBHAGYA KUMAR RATH	SPECIAL CRIME UNIT /9 /2024	AOR20220004309C202500030

ORISSA HIGH COURT

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/20363/2025	CHANDAN KARJEE @ SMITA RANJAN KARJEE	BIBHU PRASAD CHHUALSINGH	DARINGBADI /11 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/20368/2025	SARAT LAKUA	SOUMYA RANJAN DAS	HATIBARI /18 /2017	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/20374/2025	PRATAP KHEMENDU	KRANTI PRABHA MUKHI	ORKEL /368 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-BLAPL/20382/2025	MOHANDAS PANGI	PRATAP KUMAR MOHANTY	MACHHKUND /21 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-BLAPL/20383/2025	CHANDAN BEHERA	SUSHANTA HARICHANDAN	PURIGHAT /204 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-CMAPL/26971/2025	RABINDRA NATH SETHY	RAMAKRISHNA BISOI	//	AOD20240000311C202500056
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-CMAPL/26973/2025	MANOJ KUMAR NAYAK	ADV.	//	
		VS	VS	()	
		SUB COLLECTOR, BBSR		//	
65	D-CMAPL/27005/2025	DR. PITHA CHARAN MURMU	ADV.	//	
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-CMAPL/27058/2025	EXECUTIVE ENGINEER ELECTRICAL, TPNODL, MAYURBHANJ	ADV.	//	AOD20240000953C202500018
		VS	VS	()	
		M/S. KISHAN SEVA KENDRA, BADASAH, MAYURBHANJ		//	
67	D-CMP/26955/2025	ATMA PRAKASH MOHANTY	SHIB SHANKAR MOHANTY	//	
		VS	VS	()	
		KANAKLATA CHAND		//	
68	D-CMP/27009/2025	BIJAY KUMAR BISWAL	BHAWANI SANKAR PANIGRAHI	//	
		VS	VS	()	

ORISSA HIGH COURT

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		SHANTILATA SAHOO		//	
69	D-CMP/27045/2025	SK. JALAUDDIN	PRAVASH CHANDRA JENA	//	
		VS	VS	0	
		SK. MUKTAR		//	
70	D-CMP/27075/2025	GANESH MURMU	ARJUNA CHARANA BEHERA	//	
		VS	VS	0	
		KAMAL KUMAR TOSNIWAL		//	
71	D-CMP/27102/2025	SABITRI BISWAL	RABINDRA KUMAR PATTANAİK	//	
		VS	VS	0	
		ANKUR GHADEI		//	
72	D-CMP/27108/2025	PURNA KULHO	BHABANI SANKAR DAS	//	
		VS	VS	0	
		RAJENDRA KOLHO		//	
73	D-CMP/27113/2025	NAYANA MUDULI	AJIT CH MOHAPATRA	//	
		VS	VS	0	
		PRAVAKAR JAYASINGH		//	
74	D-CMP/27118/2025	BIRANCHI NARAYAN PRADHAN	NIRANJAN LENKA	//	
		VS	VS	0	
		PRAVAKAR PRADHAN		//	
75	D-CMP/27130/2025	RABINDRA TOLA	BUDHIRAM DAS	//	
		VS	VS	0	
		LAXMIPRIYA BEHERA		//	
76	D-CMP/27134/2025	RAJESH BEHERA	BUDHIRAM DAS	//	
		VS	VS	0	
		BIJAYALAXMI DAS		//	
77	D-CMP/27166/2025	SARASWATI BEHERA@MOHANKUDA	BASUDEV MISHRA	//	
		VS	VS	0	
		DEBENDRA PRASAD PATRA		//	
78	D-CONTC/26926/2025	CHITTARANJAN PATTNAİK	ADV.	//	
		VS	VS	0	
		BIBHAS RANJAN PANIGRAHI,OAS		//	
79	D-CONTC/26933/2025	NIRANJAN DAS	ADV.	//	
		VS	VS	0	
		SUBASH CHANDRA BISWAL,BEO,BINJHARPUR,JAJPUR		//	

ORISSA HIGH COURT

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80	D-CONTC/26935/2025	RUKMANA SAGADIA VS PRADIP KUMAR NAG,DEO,BALANGIR	ADV. VS	// ()	
81	D-CONTC/26937/2025	JUDHISTIR SATAPATHY VS SATYA RANJAN SAHOO,DIRECTOR,SECONDARY EDUCATION,BBSR,KHURDA	ADV. VS	// ()	
82	D-CONTC/26949/2025	BIBHUTI BHUSAN SAHOO VS PRADEEP KUMAR SAHA,EXECUTIVE OFFICER,TALCHER MUNICIPALITY,ANGUL	PRABIN DAS VS	// ()	
83	D-CONTC/26954/2025	UMA MAHESWAR SELF HELP GROUP, GANJAM VS PRAMOD KUMAR PRUSTY,ADDL. DISTRICT MAGISTRATE,CHHATRAPUR,GANJAM	ADV. VS	// ()	
84	D-CONTC/26974/2025	DEBAKI BISWAL VS BISHNU GOBINDA,BLOCK MISSION SHAKTI COORDINATOR -CUM-B.D.O,KAKATPUR,PURI	SATYA RANJAN PATI VS	// ()	
85	D-CONTC/26977/2025	JAGANNATH SAHOO VS SHUBHAM SAXENA,IAS	SAIBRATA RATH VS	// ()	
86	D-CONTC/26981/2025	RABI SANKAR SAHU VS GOURAV SHIVAJI ISALWAR,COLLECTOR AND DISTRICT MAGISTRATE,BOLANGIR	ADV. VS	// ()	
87	D-CONTC/26990/2025	MAA CHANDI WOMEN SELF HELF GROUP WSHG,PUR VS CHANCHAL RANA, COLLECTOR PURI	ADV VS	// ()	AOD20240000306C202500073
88	D-CONTC/26995/2025	DR. AJIT DAS VS MS. ASWATHY S, COMMISSIONER CUM SECRETARY HEALTH AND FAMILY WELFARE DEPTT.	ADV VS	// ()	AOD20240000618C202500092
89	D-CONTC/26997/2025	BIDYUTLATA DASH VS MS. ASWATHI S, COMMISSIONER CUM SECRETARY S AND M.E DEPTT.	ADV VS	// ()	AOD20240000618C202500093
90	D-CONTC/26998/2025	MANOJ KUMAR DASH VS SALINI PANDIT,COMMISSIONER-CUM-SECRETARY,SCHOOL AND MASS EDUCATION DEPT.,BBSR,KHURDA	ADV. VS	// ()	
91	D-CONTC/27015/2025	PRATAP KUMAR MOHANTY	ADV	//	AOR20220001611C202500084

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		VS	VS	()	
92	D-CONTC/27016/2025	SWATI MISHRA, REGISTRAR UTKAL UNIVERSITY	ADV	//	AOR20220001611C202500086
		KRUSHNA DHAKAD	ADV	//	
		VS	VS	()	
93	D-CONTC/27017/2025	ASHISH ISHWAR PATIL, COLLECTOR CUM DISTRICT MAGISTRATE MALKANAGIRI	ADV	//	AOR20220001611C202500087
		BASANTA DISIRI	ADV	//	
		VS	VS	()	
94	D-CONTC/27019/2025	DEORANJAN KUMAR SINGH, SECRETARY REVENUE AND DISASTER MANAGEMENT DEPTT/	ADV	//	AOR20220001611C202500088
		KRUSHNA CHANDRA MAHAPATRA	ADV	//	
		VS	VS	()	
95	D-CONTC/27022/2025	SNIGDTHA RANI PALI, DISTRICT REGISTRAR KORAPUT	ADV.	//	
		RAMA CHANDRA BISWAL	ADV.	//	
		VS	VS	()	
96	D-CONTC/27024/2025	PANCHANAN NAYAK,TAHASILDAR,PATTAMUNDAI,KENDRAPARA	ADV.	//	
		ELENA DAS	ADV.	//	
		VS	VS	()	
97	D-CONTC/27027/2025	PRAHALLAD NARAYAN SHARMA,SUB-COLLECTOR,ATHGARH,CUTTACK	ADV.	//	
		SANDHYARANI BEHERA	ADV.	//	
		VS	VS	()	
98	D-CONTC/27030/2025	DIBYA JYOTI PARIDA,COLLECTOR,GANJAM	ADV.	//	
		BASANTA MANJARI BEHERA	ADV.	//	
		VS	VS	()	
99	D-CONTC/27041/2025	BHASKER LENKA,BEO,SHERGADA,GANJAM	ADV	//	AOR20220001611C202500089
		DHUSASAN MUKHI	ADV	//	
		VS	VS	()	
100	D-CONTC/27047/2025	HEMANTA KU SINGH, ADM CUM DISTRICT REGISTRAR, BALASORE	ADV.	//	
		DIBAKAR DALAI	ADV.	//	
		VS	VS	()	
101	D-CONTC/27049/2025	ASWATHY S,IAS	ADV.	//	
		SABITA MOHANTY	ADV.	//	
		VS	VS	()	
102	D-CONTC/27051/2025	KALI PRASANNA MOHAPATRA,IAS	ADV.	//	
		MADAN MOHAN SWAIN	ADV.	//	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :07/07/2025

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103	D-CONTC/27061/2025	ABHIMANYU SAHOO,BEO,KABISURYANAGAR,GANJAM PRAKASH CHANDRA POLLEYI VS	ADV. VS	// // 0	
104	D-CONTC/27063/2025	ABHIMANYU SAHOO,BEO,KABISURYANAGAR,GANJAM GOVERNING BODY OF PANCHASAKHA SANKRIT HIGHER SECONDARY SCHOOL, SATYABADI VS	ADV. VS	// // 0	
105	D-CONTC/27066/2025	SANGRAM KESHARI MOHAPATRA,DIRECTOR,HIGER SECONDARY EDUCATION,BBSR,KHURDHA SAUMENDRA KUMAR MISHRA VS	ADV. VS	// // 0	
106	D-CONTC/27068/2025	SATYABRATA SAHU,IAS BAPUNBHAI PRADHAN VS	ADV. VS	// // 0	
107	D-CONTC/27069/2025	PRADEEP KUMAR NAG,DEO,BOLANGIR SUSANTA KUMAR SAHU VS	ADV. VS	// // 0	
108	D-CONTC/27070/2025	MINARANI MANGAL,DEO,SONEPUR,SUBARNAPUR URMILA ROUT VS	ADV. VS	// // 0	
109	D-CONTC/27078/2025	SALINI PANDIT,IAS SANTANU KUMAR MOHAPATRA VS	SANGRAM JENA VS	// // 0	
110	D-CONTC/27082/2025	ARVIND AGARWAL,IAS SUBHADRA SATAPATHY VS	ADV. VS	// // 0	
111	D-CONTC/27086/2025	KALI PRASANNA MOHAPATRA,IAS SANJEEB KUMAR MISHRA VS	ADV. VS	// // 0	
112	D-CONTC/27097/2025	SUSANTA KUMAR NATH,DG OF PRISONS,BBSR,ODISHA GOPAL BAHADUR GURUM VS	ADV. VS	// // 0	
113	D-CONTC/27111/2025	SRIDHAR NAYAK,SUPERINTENDING ENGINEER,RURAL WORKS,SUNABEDA,MALKNAGIRI KALIKA JENA VS	RAMESH CHANDRA SWAIN VS	// // 0	
		ARAVIND AGARWAL,IAS		//	

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FILING REPORT AS ON :07/07/2025

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114	D-CONTC/27114/2025	BISHNU PRIYA MOHANTY VS KALI PRASANNA SWAIN,IAS	ADV. VS	// ()	
115	D-CONTC/27122/2025	SUNDAR SINGH GOUNTIA VS AMRIT RUTURAJ,IAS	ADV. VS	// ()	
116	D-CONTC/27150/2025	SHREE RADHE BHAGABAT TUNGI VS	Soubhagya Kumar Rath VS	// ()	AOR20220004309C202500031
117	D-CRLA/20187/2025	ROHIT DIGAL VS STATE OF ODISHA	JAGANNATH BHUYAN VS	KHAJURIPADA /24 /2024 ()	
118	D-CRLA/20190/2025	TAJU NAYAK VS STATE OF ODISHA	SUSANTA KUMAR MISHRA VS	BALLIGUDA /123 /2023 ()	
119	D-CRLA/20256/2025	RUKMANI JAIN VS STATE OF ODISHA	PRATAP KUMAR NAYAK VS	KOMNA PS /104 /2002 ()	
120	D-CRLA/20283/2025	PRAMOD CHANDRA SENAPATI VS STATE OF ODISHA(VIG.)	JYOTI RANJAN DEO VS	VIGILANCE PS (BERHAMPUR) /17 /2008 ()	AOR20220001593C202500047
121	D-CRLA/20291/2025	BENUDHAR KHILAR VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	NUAGAON /12 /2022 ()	
122	D-CRLA/20329/2025	RUSHI KARKARA VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	TENTULIKHUNTI /105 /2021 ()	
123	D-CRLA/20337/2025	SUMANT SINGH VS STATE OF ODISHA	AMITAV TRIPATHY VS	BELPAHAR /145 /2019 ()	
124	D-CRLA/20362/2025	SOMA@SOMANATHA BISWAL VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	TUMUSINGA /39 /2025 ()	
125	D-CRLA/20367/2025	RANJAN KUMAR MALLICK ALIAS SAGAR DAS	ARUN KUMAR BUDHIA	//	AOD20240000603C202500019

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		VS	VS	()	
		STATE OF ODISHA		//	
126	D-CRLA/20369/2025	BABILATA BEHERA	SIDDHANT SARANGI	CUTTACK VIGILANCE /12 /2014	AOR20220001266C202500001
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
127	D-CRLMA/20182/2025	BIKASH CHANDRA DUKHU	SALKADU ANIL KUMAR DORA	NABARANGAPUR TOWN /256 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
128	D-CRLMC/20180/2025	SURYAKANTA MOHANTY	BISWARANJAN DALAI	MAHILA (BERHAMPUR) /29 /2021	AOR20220003722C202500112
		VS	VS	()	
		ELLORA PATTNAIK		//	
129	D-CRLMC/20181/2025	MAKAL SHRINU@KRISHNA@M.SRINU	SARADA PRASAD DASH	JEYPORE TOWN /252 /2016	
		VS	VS	()	
		STATE OF ODISHA		//	
130	D-CRLMC/20189/2025	SANJAYA MALLICK	PARSURAM PARIJA	NAUGAON /95 /2009	
		VS	VS	()	
		STATE OF ODISHA		//	
131	D-CRLMC/20191/2025 CRLMC/2442/2025	M.STEPHEN @ STEPHEN.M	DEBIDUTTA MOHAPATRA	Maitri Vihar PS /494 /2024	
		VS	VS	S.D.J.M.,BHUBANESWAR(Khordha)	
		STATE OF ODISHA		CT/0001996/2024	
132	D-CRLMC/20194/2025	SANTOSH KUMAR SETHI	MANOJA KUMAR KHUNTIA	CHATRAPUR /90 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
133	D-CRLMC/20214/2025	AMRIT MISHRA	RAMANIKANTA PATTANAIAK	INFOCITY PS /12 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
134	D-CRLMC/20227/2025	MINATI BISWAL@MINATI BHUJABALA	SANJIB KUMAR BHANJADEO	BASELI SAHI PS /258 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
135	D-CRLMC/20228/2025	BADAL HARIJAN	ANIRUDHA DAS	NABARANGAPUR TOWN /490 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
136	D-CRLMC/20234/2025	BIGHNA @ BIGHINI @ BIGHNESWAR NAYAK @ RAJ	BALITENDU MISHRA	KANPUR /20 /2021	AOR20220001610C202500049
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :07/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
137	D-CRLMC/20241/2025	STATE OF ODISHA GIRIDHAR GOUDA VS	RAJIB LOCHAN PATTANAİK VS	// TENTULIKHUNTI /32 /2020 ()	
138	D-CRLMC/20244/2025	STATE OF ODISHA RAGHUNATH SAHOO VS	DIGAMBARA MISHRA VS	// SAMBALPUR VIGILANCE /20 /2012 ()	
139	D-CRLMC/20247/2025	STATE OF ODISHA BISWANATH SAHOO VS	SOUBHAGYA KUMAR DASH VS	// ANANDAPUR /33 /2011 ()	AOR20220001631C202500174
140	D-CRLMC/20258/2025	STATE OF ODISHA SK. TASHIP@TAUSHIF JAMAL VS	ASIT KUMAR JENA VS	// BRAMHA BARADA /3 /2023 ()	
141	D-CRLMC/20263/2025	STATE OF ODISHA MANASWETA SAHOO VS	ASISH KUMAR RAY VS	// CHAULIAGANJA /112 /2025 ()	
142	D-CRLMC/20268/2025	STATE OF ODISHA ASIT RANJAN JENA VS	BISHNU PRASAD RATH VS	// CHAULIAGANJA /111 /2025 ()	
143	D-CRLMC/20281/2025	STATE OF ODISHA KAPILASH MALLICK VS	LAXMAN PRADHAN VS	// KHAJURIPADA /54 /2024 ()	
144	D-CRLMC/20284/2025	STATE OF ODISHA ALEKHA BEHERA VS	BHARAT JALLI VS	// NACHUNI /56 /2025 ()	AOD20240000581C202500094
145	D-CRLMC/20292/2025	STATE OF ODISHA BISWAJIT SAMANTARAY VS	BHARAT JALLI VS	// // ()	AOD20240000581C202500095
146	D-CRLMC/20295/2025	STATE OF ODISHA SMRUTI SANTOSH PALAI @ KUNU VS	MUKTIKANTA DASH VS	// BANAPUR P.S. /338 /2021 ()	
147	D-CRLMC/20296/2025	STATE OF ODISHA TUSHAR RANJAN DASH VS STATE OF ODISHA	SANGRAM KESHARI MISHRA VS	// / 0 () //	

ORISSA HIGH COURT

FILING REPORT AS ON :07/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
148	D-CRLMC/20313/2025	DEEPAK MANGARAJ MALIK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	RAJNAGAR /278 /2021 () //	
149	D-CRLMC/20317/2025	KUNIA @ TOFAN MALLIK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	/ /0 () //	
150	D-CRLMC/20322/2025	DEEPAK KUMAR BHADRA VS NAIMISHA BHADRA @ MOHAPATRA	DR. BINODA KUMAR MISHRA VS	/ /0 () //	
151	D-CRLMC/20354/2025	BHAKTARAM KULDIP @ BHAGATRAM KULDIP VS STATE OF ODISHA	SANJEEB KUMAR JENA VS	SUNABEDA /76 /2018 () //	AOR20220000044C202500005
152	D-CRLMC/20373/2025	JAGANNATH MAHARANA VS STATE OF ODISHA	ASHOK DAS VS	GOPALPUR /107 /2003 () //	
153	D-CRLMC/20375/2025	AKASH SAHOO @ AKASHA SAHOO VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	DHENKANAL SADAR /225 /2020 () //	
154	D-CRLMC/20376/2025	HIMANSHU SEKHAR NAIK VS STATE OF ODISHA(VIG.)	DEBABRATA RATH VS	SAMBALPUR VIGILANCE /14 /2016 () //	
155	D-CRLMC/20378/2025	BINOD BIHARI BAG VS PRAMOD KUMAR PATEL	PABITRA KUMAR NAYAK VS	/ /0 () //	
156	D-CRLMC/20384/2025	SUBASISH PARIDA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BARANGA /56 /2021 () //	
157	D-CRLMC/20390/2025	MOHAN SINGH VS STATE OF ODISHA	TAPAN MISHRA VS	/ /0 () //	
158	D-CRLMP/20198/2025	TUSARKANTI SAHOO VS STATE OF ODISHA	GOPINATH MISHRA VS	/ /0 () //	
159	D-CRLMP/20202/2025	SILENDRA NARAYAN MOHANTY	BYOMAKESH TRIPATHY	/ /0	

ORISSA HIGH COURT

FILING REPORT AS ON :07/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
160	D-CRLMP/20206/2025	BAMDEVA SAHOO	BYOMAKESH TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
161	D-CRLMP/20208/2025	TAPAS RANJAN LENKA	BYOMAKESH TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
162	D-CRLMP/20235/2025	LALI NAYAK	ARIJEET MISHRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
163	D-CRLMP/20243/2025	THE VICTIM	SOUBHAGYA KUMAR DASH	RAYAGADA /96 /2024	AOR20220001631C202500172
		VS	VS	()	
		STATE OF ODISHA		//	
164	D-CRLMP/20246/2025	SANJIB MINZ@SANJIV KUMAR MINZ	ARIJEET MISHRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
165	D-CRLMP/20264/2025	RANJAN JENA	TUSHAR KANTA NAYAK	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
166	D-CRLMP/20279/2025	DILIP RANJAN NAYAK	SURYA PRATAP DEO	/ /0	
		VS	VS	()	
		HIMADRI NANDINI SWAIN		//	
167	D-CRLMP/20308/2025	NAROTTAM MALLICK	KAPILA CHARAN NAYAK	RAJKANIKA /219 /2018	
		VS	VS	()	
		STATE OF ODISHA		//	
168	D-CRLMP/20339/2025	NIRANJAN SETHI	ANKITA PATI	GOPALPUR /180 /2024	
		VS	VS	()	
		THE STATE OF ODISHA		//	
169	D-CRLMP/20345/2025	MITU DAS	SANDIPANI NAYAK	/ /0	
		VS	VS	()	
		SUPDT. OF POLICE, GANJAM		//	
170	D-CRLMP/20379/2025	ITIKANTA MAHALIK	PRIYA RANJAN MISHRA	/ /0	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :07/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
171	D-CRLREV/20188/2025	STATE OF ODISHA NITYANANDA NAYAK VS	PRASANTA KUMAR DAS VS	// PARJANG /41 /2021 ()	
172	D-CRLREV/20212/2025	STATE OF ODIDHA MANOJ KUMAR DIGAL VS	AMULYA RATNA PANDA VS	// / /0 ()	
173	D-CRLREV/20222/2025	UNION OF INDIA DASHARATHI KHILAR VS	DAYANIDHI MISHRA VS	// SORO /517 /2022 ()	
174	D-CRLREV/20226/2025	STATE OF ODISHA BADAL BINDHANI VS	ARIJEET MISHRA VS	// KEONJHAR TOWN /193 /2025 ()	
175	D-CRLREV/20236/2025	STATE OF ODISHA SANYASI BEHERA VS	ANIRUDHA DAS VS	// PARJANG /176 /2023 ()	
176	D-CRLREV/20297/2025	STATE OF ODISHA DEEPAK KUMAR MANGARAJ VS	DIPTI RANJAN MOHAPATRA VS	// / /0 ()	
177	D-CRLREV/20300/2025	SWARNALATA JENA MANAS RANJAN DAS VS	BIJAY KUMAR BEHERA VS	// BEGUNIA P.S. /149 /2021 ()	AOR20220001736C202500012
178	D-CRLREV/20301/2025	STATE OF ODISHA KALYANI NAIK VS	UMA CHARAN MISHRA VS	// / /0 ()	
179	D-CRLREV/20304/2025	THE ADDL. DCP-CUM-EXECUTIVE MAGISTRATE, BBSR PRADEEP KUMAR SENAPATI VS	MANAS KUMAR CHAND VS	// TALCHER TOWN /504 /2021 ()	
180	D-CRLREV/20307/2025	STATE OF ODISHA MADAN MOHAN BISWAL VS	HIMANSHU SEKHAR MISHRA VS	// BALASORE VIGILANCE /55 /2009 ()	AOR20220001662C202500052
181	D-CRLREV/20328/2025	STATE OF ODISHA(VIG.) SK.IBRAHIM ALLI VS	TARA PRASAD MOHAPATRA VS	// UDALA /210 /2025 ()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :07/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
182	D-CRLREV/20349/2025	K.KARTIK VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	MARINE PS AT ARJIPALLI /40 /2025 () //	
183	D-CRLREV/20350/2025	SANTOSH KUMAR SAHU VS STATE OF ODISHA	NIRANJAN LENKA VS	BADSAHI /69 /2025 () //	
184	D-CRLREV/20366/2025	RABINDRA SAHOO VS STATE OF ODISHA	MANASI SETHI VS	// () //	AOD20240000742C202500015
185	D-CRLREV/20389/2025	PRUTHIWIRAJ PAIKRAY VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	KHATIGUDA /111 /2014 () //	
186	D-CRP/27018/2025	SANWARMAL MODI VS DEEPAK MODI	BIBHUTI BHUSAN MISHRA 2 VS	// () //	AOD20240000951C202500006
187	D-MACA/26942/2025	SANJU LENKA VS MAYADHAR SAMAL	PRADEEP KUMAR MISHRA VS	// () //	
188	D-MACA/26996/2025	D.M., ORIENTAL INSURANCE CO. LTD., BBSR VS SRIDHAR RATH	PRAMOD KUMAR TRIPATHY VS	// () //	
189	D-MACA/27033/2025	BISWAJIT BARIK VS KISHORE KUMAR MOHAPATRA	SUSANT KUMAR MOHANTY VS	// () //	
190	D-MACA/27037/2025	D.M., NATIONAL INSURANCE CO.LTD., CUTTACK VS TILATAMA MALLICK	PRASANTA KUMAR MAHALI VS	// () //	
191	D-MACA/27038/2025	S.K.TAHER ALI VS RASHMI RANJAN MUDULI	SUSANT KUMAR MOHANTY VS	// () //	
192	D-MACA/27040/2025	PRAHALLAD BEHERA VS AMAYA KUMAR DHAL	SUSANT KUMAR MOHANTY VS	// () //	
193	D-MACA/27043/2025	MANGAL CHARAN DAS	SUSANT KUMAR MOHANTY	//	

ORISSA HIGH COURT

FILING REPORT AS ON :07/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		DEEPAK KUMAR SAMAL		//	
194	D-MACA/27079/2025	LADUKISHORE RAY	DEBASISH PATNAIK	//	
		VS	VS	0	
		KANWARPAL SINGH		//	
195	D-MACA/27119/2025	SBI GENERAL INSURANCE CO.LTD., SUNDARGARH	GIRIJA PRASAD DUTTA	//	
		VS	VS	0	
		JANA PRASAN KUJUR		//	
196	D-MACA/27129/2025	CHOLAMANDALAM MS GENERAL INSURANCE CO.LTD., BBSR	GIRIJA PRASAD DUTTA	//	
		VS	VS	0	
		WANTAL BIJAY KUMAR		//	
197	D-MACA/27138/2025	ICICI LOMBARD GENERAL INSURANCE CO.LTD.	GIRIJA PRASAD DUTTA	//	
		VS	VS	0	
		NIRUPAMA KERKETTA		//	
198	D-MACA/27152/2025	MANAGER, HDFC ERGO GENERAL INSURANCE CO.LTD., BBSR	GIRIJA PRASAD DUTTA	//	
		VS	VS	0	
		SAMAY TUDU		//	
199	D-MACA/27168/2025	SRIRAM GENERAL INSURANCE CO.LTD., BBSR	G.P.DUTTA	//	
		VS	VS	0	
		LALITA KANDAPAN @PANI		//	
200	D-MATA/26970/2025	ANUPAMA PANDA	LAMBODAR ACHARI	//	
		VS	VS	0	
		PRAFULLA KUMAR PANDA		//	
201	D-MATA/26980/2025	KAJOL TRIPATHY	ASHWINI KUMAR DAS	//	
		VS	VS	0	
		SHREETAM NANDA		//	
202	D-MATA/26986/2025	SASMITA SETHI@SETHY	SONITA BISWAL	//	
		VS	VS	0	
		LELIN SETHI		//	
203	D-RPFAM/27042/2025	SAMBIT MOHANTY	BISWARANJAN DALAI	//	AOR20220003722C202500113
		VS	VS	0	
		ROJALINI MOHANTY		//	
204	D-RPFAM/27154/2025	RANJIT KUMAR ANDIA	SANJAY KUMAR MOHANTY 2	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :07/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
205	D-RSA/27032/2025	MAMATARANI ANDIA @ SAHU SUMANYU SAHOO VS CHINMAYEE ROY CHOUDHURY	GYANA RANJAN MAHAPATRA VS	// // 0	
206	D-RSA/27056/2025	UPENDRA SAHU@UPENDRA KUMAR SAHU VS PABITRA SAHU	TRILOCHAN NANDA VS	// // 0	
207	D-RSA/27089/2025	RAMKALI DUBEY VS RAGINI PANDEY	PRASANTA KUMAR SATAPATHY VS	// // 0	
208	D-RSA/27128/2025	BUDHI SIT VS UJALLA KUMAR PATRA	BUDHIRAM DAS VS	// // 0	
209	D-RSA/27177/2025	GOVINDA CHANDRA BHATTA VS CHANDRAKALA MOHAPATRA	BIKRAM KESHARI MOHANTY VS	// // 0	
210	D-RVWPET/27010/2025	BASANTI BANJARA VS SPL. LAND ACQUISITION OFFICER, KHARIAR, NUAPADA	ADV. VS	// // 0	
211	D-RVWPET/27012/2025	CHAMRU PARABHUA @ PARABHOI @ LOHAR VS SPL. LAND ACQUISITION OFFICER, KHARIAR, NUAPADA	ADV. VS	// // 0	
212	D-RVWPET/27074/2025	MANMATHANATHA DAS VS SUDARSAN DAS	ASHOK KUMAR PANIGRAHI VS	// // 0	
213	D-SAO/27044/2025	RUKSANA BANU VS YUNUS BUX	SANTOSH KUMAR ROUT VS	// // 0	
214	D-TRP(C)/27100/2025	KALPANA DAS VS RASHMI RANJAN MALLICK	PRAFULLA KUMAR BISWAL VS	// // 0	
215	D-TRP(C)/27142/2025	M/S SWASTIK STEVEDORES PVT LTD VS KRUSHNA CHANDRA MOHAPATRA	MANAS RANJAN BAUG VS	// // 0	AOR20220002374C202500112

ORISSA HIGH COURT

FILING REPORT AS ON :07/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
216	D-TRPCRL/20285/2025	RAKESH MALLICK VS SIMA MALLICK	SUSANTA KUMAR BARAL VS	// 0 //	AOR20220001297C202500173
217	D-WA/26929/2025	STATE OF ODISHA VS KALAKAR BENTKAR	SASWAT DAS,A.G.A VS	// 0 //	LOD20240000200C202500318
218	D-WA/26930/2025	STATE OF ODISHA VS SANKARSAN SAHOO	CHANDRAKANTA PRADHAN,A.G.A VS	// 0 //	LOD20240000194C202500319
219	D-WA/26940/2025	ABHIRAV INDUSTRIES PVT. LTD. VS STATE OF ODISHA	SASWAT KUMAR ACHARYA VS	// 0 //	
220	D-WA/27117/2025	BISHNUPADA SETHI VS CENTRAL BUREAU INVESTIGATION (CBI)	DEVASHIS PANDA VS	// 0 //	AOR20220001247C202500095
221	D-WA/27146/2025	STATE OF ODISHA VS RIASAT ALLI KHAN	AISHWARYA DASH, A.S.C VS	// 0 //	LOD20240000194C202500320
222	D-WP(C)/26919/2025	PRAMOD BEHERA VS STATE OF ODISHA	JUDHISTHIR SAHOO VS	// 0 //	AOD20220003315C202500039
223	D-WP(C)/26920/2025	DEBENDRA HIKAKA VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY (2) VS	// 0 //	AOD20220001936C202500041
224	D-WP(C)/26921/2025	KARUNAKARA BEHERA VS STATE OF ODISHA	JUDHISTHIR SAHOO VS	// 0 //	AOD20220003315C202500042
225	D-WP(C)/26922/2025	PRAMOD BEHERA VS STATE OF ODISHA	JUDHISTIHR SAHOO VS	// 0 //	
226	D-WP(C)/26923/2025	MANOJ KUMAR NAYAK VS SASMITA KUMARI SENAPATI		// 0 //	AOR20230001273C202500010
227	D-WP(C)/26924/2025	DEVIPRASAD SAMANTARAY	SRINIVAS MOHANTY	//	AOR20230000802C202500052

ORISSA HIGH COURT

FILING REPORT AS ON :07/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
	WP(C)/18520/2025	VS	VS	0	
		PRANJA PARAMITA PRAHARAJ		//	
228	D-WP(C)/26925/2025	JANMAJAYA SAHOO	SRINIVAS MOHANTY	//	AOR20240000732C202500019
		VS	VS	0	
		SECRETARY, ODISHA PUBLIC SERVICE COMMISSION		//	
229	D-WP(C)/26927/2025	PURNA CHANDRA PATNAIK	NEELAKANTHA PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
230	D-WP(C)/26928/2025	KAMLESH SAHOO	SITANSU MOHAN SINGH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
231	D-WP(C)/26931/2025	SAROJINI NAYAK	SITANSU MOHAN SINGH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
232	D-WP(C)/26932/2025	SANGRAM KUMAR JENA	SITANSU MOHAN SINGH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
233	D-WP(C)/26934/2025	RAJESH KUMAR SAHU	ARUN KUMAR PATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
234	D-WP(C)/26936/2025	SAROJINI NAYAK	SITANSU MOHAN SINGH	//	
	WP(C)/18540/2025	VS	VS	0	
		STATE OF ODISHA		//	
235	D-WP(C)/26938/2025	JAGANNATH SWAIN	SITANSU MOHAN SINGH	//	
	WP(C)/18542/2025	VS	VS	0	
		STATE OF ODISHA.		//	
236	D-WP(C)/26939/2025	SANGRAM KESHARI BHADRA	DEBADEEPTA SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
237	D-WP(C)/26941/2025	PRAMOD BEHERA	JUDHISTHIR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
238	D-WP(C)/26943/2025	DINDAYAL SHAH	ITISHREE TRIPATHY	//	
	WP(C)/18493/2025	VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :07/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
239	D-WP(C)/26944/2025 WP(C)/18490/2025	STATE OF ODISHA SUVASHREE ROUTRAY VS STATE OF ODISHA	ADWITIYA SATPATHY VS	// // 0	
240	D-WP(C)/26945/2025	SANJUKTA SWAIN VS STATE OF ODISHA	ADWITIYA SATPATHY VS	// // 0	
241	D-WP(C)/26946/2025 WP(C)/18552/2025	RABINDRA KUMAR PAIKRAY VS STATE OF ODISHA	MOHIT KUMAR PATI VS	// // 0	AOR20220001535C202500119
242	D-WP(C)/26947/2025 WP(C)/18553/2025	KISHORE CHANDRA BAG VS STATE OF ODISHA	MOHIT KUMAR PATI VS	// // 0	AOR20220001535C202500120
243	D-WP(C)/26948/2025 WP(C)/18497/2025	NILADRI CHANDRIKA ROUT VS RUPAK KUMAR PAL	PRABIN DAS VS	// // 0	
244	D-WP(C)/26950/2025	SILU PRADHAN VS STATE OF ODISHA	SHIB SHANKAR MOHANTY VS	// // 0	
245	D-WP(C)/26951/2025	MANOJ KUMAR SAMAL VS STATE OF ODISHA	PRABHU PRASAD MOHANTY VS	// // 0	
246	D-WP(C)/26952/2025	PRADEEP KUMAR BEHERA VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// // 0	
247	D-WP(C)/26953/2025	SITANATH MISHRA VS THE ADDITIONAL, COMMISSIONER	SRI AKASH KUMAR PATTAJOSHI VS	// // 0	AOR20220001834C202500052
248	D-WP(C)/26956/2025	RAJ KISHORE NAIK @ NAYAK VS UNION OF INDIA	PRADEEP KUMAR DAS VS	// // 0	
249	D-WP(C)/26957/2025	SANJAY KUMAR AGRAWAL VS STATE OF ODISHA	SUBHAM AGRAWAL VS	// // 0	AOR20220001380C202500024

ORISSA HIGH COURT

FILING REPORT AS ON :07/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-WP(C)/26958/2025 WP(C)/18537/2025	KRUSHNA CHANDRA MOHANTY VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS	// () //	
251	D-WP(C)/26959/2025 WP(C)/18566/2025	LAXMAN BEHERA VS DIRECTORATE GENERAL OF FIRE SERVICES, HOME GUARDS AND CIVIL DEFENCE ODISHA/	BIPIN KUMAR NAYAK VS	// () //	
252	D-WP(C)/26960/2025 WP(C)/18535/2025	CHINMAYA MOHANTY VS DIRECTOR GENERAL OF FIRE SERVICES, HOME GUARDS AND CIVIL DEFENCE, ODISHA, CUTTACK	BIPIN KUMAR NAYAK VS	// () //	
253	D-WP(C)/26961/2025 WP(C)/18563/2025	ALOK SAHOO VS DIRECTOR GENERAL OF FIRE SERVICE, HOME GUARDS AND CIVIL DEFENCE, CUTTACK	BIPIN KUMAR NAYAK VS	// () //	
254	D-WP(C)/26962/2025	PRAKASH CHANDRA MUDULI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// () //	
255	D-WP(C)/26963/2025	PURTHIRAJ DURIA VS ODISHA STATE POLICE HOUSING AND WELFARE CORPORATION LIMITED	SUBHAM AGRAWAL VS	// () //	AOR20220001380C202500025
256	D-WP(C)/26964/2025 WP(C)/18549/2025	LAXMIDHAR SAHOO VS DIRECTOR GENERAL OF FIRE SERVICES, HOME GUARDS AND CIVIL DEFENCE, CUTTACK	BIPIN KUMAR NAYAK VS	// () //	
257	D-WP(C)/26965/2025	SANJAY KUMAR AGRAWAL VS STATE OF ODISHA	SUBHAM AGRAWAL VS	// () //	AOR20220001380C202500026
258	D-WP(C)/26966/2025	LALIT PATTANAYAK VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// () //	
259	D-WP(C)/26967/2025	MAHENDRA SAHOO VS STATE OF ODISHA	SWAPNIL ROY VS	// () //	AOR20220001600C202500074
260	D-WP(C)/26968/2025	SOUDAMINI NAYAK VS THE A.O, BALASORE CO-OPERATIVE URBAN BANK LTD., BALASORE	BIJAYA KUMAR BEHERA 1 VS	// () //	
261	D-WP(C)/26969/2025	LITTLE ANGEL PUBLIC SCHOOL DUNGARIPALI, SONARABRAM MEHER		//	

ORISSA HIGH COURT

FILING REPORT AS ON :07/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
262	D-WP(C)/26972/2025	KAILASH CHANDRA BAL	ASHIS KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
263	D-WP(C)/26975/2025	JYOTI RANJAN RAJ	PRAVAT KUMAR MUDULI	//	
	WP(C)/18544/2025	VS	VS	0	
		STATE OF ODISHA		//	
264	D-WP(C)/26976/2025	KRUSHNA CHANDRA SAHOO	SWAPNIL ROY	//	AOR20220001600C202500072
		VS	VS	0	
		STATE OF ODISHA		//	
265	D-WP(C)/26978/2025	DANDADHAR PATRA	PRAVAT KUMAR NAYAK	//	
		VS	VS	0	
		UNION OF INDIA		//	
266	D-WP(C)/26979/2025	DEBESH KUMAR PANDA	LAXMINARAYAN PATEL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
267	D-WP(C)/26982/2025	SWAPNA MOHANTY	SATYAJIT BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
268	D-WP(C)/26983/2025	DR LAXMIDHAR BISWAL	RITURANJAN CHHOTARAY	//	AOR20220003344C202500045
		VS	VS	0	
		STATE OF ODISHA		//	
269	D-WP(C)/26984/2025	RANJAN KUMAR SAHOO	JAGDISH BISWAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
270	D-WP(C)/26985/2025	RAMESH KUMAR MUKHI	BHABANI SANKAR DAS	//	
		VS	VS	0	
		STATE OF ORISSA		//	
271	D-WP(C)/26987/2025	RAMESH KUMAR MUKHI	BHABANI SHANKAR DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
272	D-WP(C)/26988/2025	JYOTIR KANTA MOHANTY	ARIJEET MISHRA	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :07/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-WP(C)/26989/2025	STATE OF ODISHA MANMATH MANDAL VS	JYOTIRMAY GUPTA VS	// // 0	
274	D-WP(C)/26991/2025	STATE OF ODISHA BANITA BAGARTY VS	DHANANJAYA MUND VS	// // 0	
275	D-WP(C)/26992/2025	STATE OF ODISHA ARTATRANA PRADHAN VS	UPENDRA KUMAR SAMAL VS	// // 0	
276	D-WP(C)/26993/2025	STATE OF ODISHA ARTTATRANA PRADHAN VS	UPENDRA KUMAR SAMAL VS	// // 0	
277	D-WP(C)/26994/2025	STATE OF ODISHA PARAMANANDA BEHERA VS	GIRISH CHANDRA SAHU VS	// // 0	
278	D-WP(C)/26999/2025	STATE OF ODISHA SANTOSH BEHERA @ SANTOSH KUMAR BEHERA VS	SANJIB MOHANTY VS	// // 0	
279	D-WP(C)/27000/2025	THE REGISTRAR ORISSA UNIVERSITY OF AGRICULTURE AND RECHNOLOGY, BBSR DURYODHAN PATRA VS	ANIRUDHA DAS VS	// // 0	
280	D-WP(C)/27001/2025	STATE OF ODISHA ARJUNA SWAIN VS	GOURI KUMAR RATH VS	// // 0	
281	D-WP(C)/27002/2025	STATE OF ODISHA PRASANT PATRA VS REVENUE DIVISIONAL COMMISSIONER	ATUL TRIPATHY VS	// // 0	AOD20240000618C202500094
282	D-WP(C)/27003/2025	BRAJABANDHU SETHI VS	SHUBHENDU KUMAR PARIDA VS	// // 0	
283	D-WP(C)/27004/2025	STATE OF ODISHA SANTOSH KUMAR AGRAWAL VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// // 0	

ORISSA HIGH COURT

FILING REPORT AS ON :07/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
284	D-WP(C)/27006/2025	SMRUTITIRTHA SAMAL VS STATE OF ODISHA	BHAGABAN BEHERA VS	// 0 //	
285	D-WP(C)/27007/2025	SIMANCHAL MAJHI VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// 0 //	AOR20220001631C202500167
286	D-WP(C)/27008/2025	SABITA DAS VS DEBAKALYANA DAS	LAXMAN PRADHAN VS	// 0 //	
287	D-WP(C)/27011/2025	JANGYASENI PRIYADARSINI MAHAPATRA VS STATE OF ODISHA	ASHOK KUMAR SWAIN VS	// 0 //	
288	D-WP(C)/27013/2025	PHULAMATI PATRA VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //	
289	D-WP(C)/27014/2025	SUDHIR KUMAR MOHANTY VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //	AOR20220001657C202500071
290	D-WP(C)/27020/2025	WILSHIRE PESTICIDES AND FERTILIZER PRIVATE LIMITED VS THE COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX, ODISHA	BHABANI PRASAD MOHANTY VS	// 0 //	
291	D-WP(C)/27021/2025	BHAGIRATHI PRUSTY VS COLLECTOR, BHADRAK	SURYASNATA MOHAPATRA VS	// 0 //	
292	D-WP(C)/27023/2025	GHANAKUNTALA SUNAMUDI, KORAPUT VS THE COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX,CUTTACK//	BHABANI PRASAD MOHANTY VS	// 0 //	
293	D-WP(C)/27025/2025	SATYANARAYAN PRASAD VS STATE OF ODISHA	PRASANTA KUMAR JENA VS	// 0 //	
294	D-WP(C)/27026/2025	M/S MANAS RANJAN PATTANAİK VS THE STATE TAX OFFICER, SUNDARGARH CIRCLE, SUNDARGARH	BHABANI PRASAD MOHANTY VS	// 0 //	
295	D-WP(C)/27028/2025	MALAYA KUMAR JENA	MAHENDRA KUMAR SAHOO	//	

ORISSA HIGH COURT

FILING REPORT AS ON :07/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
296	D-WP(C)/27029/2025	PRADEEP KUMAR PRAHARAJ	BRAHMANANDA TRIPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
297	D-WP(C)/27031/2025	M/S PC ENTERPRISES , SAMBALPUR	AMIT PATNAIK	//	
		VS	VS	0	
		EMPLOYEES STATE INSURANCE CORPORATION		//	
298	D-WP(C)/27034/2025	BIPIN TRIPATHY	PANCHANAN SAHOO	//	
		VS	VS	0	
		COLLECTOR, JAGATSINGHPUR		//	
299	D-WP(C)/27035/2025	SAUBHAGYA CHANDRA BISWAL	HIMANSU SEKHAR SAHU	//	
		VS	VS	0	
		THE B.M, BANK OF MAHARASHTRA, JAGATSINGHPUR		//	
300	D-WP(C)/27036/2025	RAJKISHORE DAS	JAGAJIBAN PRADHAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
301	D-WP(C)/27039/2025	NARENDRA BEHERA	JAGAJIBAN PRADHAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
302	D-WP(C)/27046/2025	PRASANT NAYAK	PRANGYANANDA PATTANAIAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
303	D-WP(C)/27048/2025	GAURAV HOTA	DEEPANKAR PANIGRAHY	//	
	WP(C)/18557/2025	VS	VS	0	
		STATE OF ODISHA		//	
304	D-WP(C)/27050/2025	SACHIDANANDA NAYAK	KSHIROD KUMAR ROUT	//	
		VS	VS	0	
		THE STATE OF ODISHA		//	
305	D-WP(C)/27052/2025	GOVERNING BODY OF PANCHASAKHA SANSKRIT HIGHER SECONDARY SCHOOL, PURI	HIGHER SECONDARY SCHOOL, PURI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
306	D-WP(C)/27053/2025	GAYADHAR PARIDA	AMITAV TRIPATHY	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :07/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
307	D-WP(C)/27054/2025	UNION OF INDIA, BBSR RAJENDRA KUMAR MAHAHUD VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// // 0 //	
308	D-WP(C)/27055/2025	PRADIP PANDA @ PRADIPTA PANDA VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //	
309	D-WP(C)/27057/2025	SANKARSAN BEHERA VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	// 0 //	
310	D-WP(C)/27059/2025	SUBHADARSHINI BHOI VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //	
311	D-WP(C)/27060/2025	RAJENDRA KUMAR MAHAHUD VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// 0 //	
312	D-WP(C)/27062/2025	KANHU CHARAN DAS VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //	
313	D-WP(C)/27064/2025	DEBENDRA NATH SAHU VS STATE OF ODISHA	SHREYANSH RAJGURU VS	// 0 //	
314	D-WP(C)/27065/2025	OM PRAKASH MATTAGAJA SINGH VS STATE OF ODISHA	NIHAL RATH VS	// 0 //	
315	D-WP(C)/27067/2025	SANDHYARANI PANDA VS STATE OF ODISHA	AMITAV DAS VS	// 0 //	
316	D-WP(C)/27071/2025	TARESWARA JENA VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	// 0 //	
317	D-WP(C)/27072/2025	ABINASH TARIA VS STATE OF ODISHA	NIHAL RATH VS	// 0 //	

ORISSA HIGH COURT

FILING REPORT AS ON :07/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
318	D-WP(C)/27073/2025	AJAY KUMAR PANDA VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// 0 //	
319	D-WP(C)/27076/2025	TAPAN KUMAR PARICHHA VS STATE OF ODISHA	NIHAL RATH VS	// 0 //	
320	D-WP(C)/27077/2025	SABYASACHI MISHRA VS THE GENERAL MANAGER, CANARA BANK CIRCLE OFFICE, BBSR	PRAKASH KUMAR MISHRA VS	// 0 //	
321	D-WP(C)/27080/2025	PUNIT RAM GOND VS STATE OF ODISHA	DEEPANKAR PANIGRAHY VS	// 0 //	
322	D-WP(C)/27081/2025	BISWAJIT ROUT VS STATE OF ODISHA	BAIDHAR SAHOO VS	// 0 //	
323	D-WP(C)/27083/2025	BIPRA CHARAN PATRA VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// 0 //	
324	D-WP(C)/27084/2025	DR. PRAFULLA KUMAR PANDA VS STATE OF ORISSA	NIRANJAN LENKA VS	// 0 //	
325	D-WP(C)/27085/2025	AMARDEV NAYAK VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //	
326	D-WP(C)/27087/2025	M/S. SURYA ENTERPRISES, JAGATSINGHPUR VS EPFO, BBSR	SWOYAM PRABHU JENA VS	// 0 //	
327	D-WP(C)/27088/2025	KRUSHANA PRASAD DAS VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //	
328	D-WP(C)/27090/2025	KRUPASINDHU PANDIT VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
329	D-WP(C)/27091/2025	DURGA PRASAD SAHU	KAILASH CHANDRA MISHRA	//	AOR20230000698C202500009

ORISSA HIGH COURT

FILING REPORT AS ON :07/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
330	D-WP(C)/27092/2025	THE BRANCH MANAGER, LIFE INSURANCE CORPORATION OF INDIA PRATAP CHANDRA MALLA	KAILASH CHANDRA MISHRA	//	AOR20230000698C202500010
		VS	VS	()	
331	D-WP(C)/27093/2025	PRAVAKAR MOHANTY DINABANDHU MOHAPATRA	ABHIRAM SWAIN	//	
		VS	VS	()	
332	D-WP(C)/27094/2025	UNION OF INDIA TALEMUN BIBI	KUNAL KUMAR SWAIN	//	
		VS	VS	()	
333	D-WP(C)/27095/2025	STATE OF ODISHA LIFE INSURANCE CORPORATION OF INDIA	NIGAMANANDA DAS	//	
		VS	VS	()	
334	D-WP(C)/27096/2025	SUNITA PATTANAİK GOURIRANI MOHAPATRA	DR. BINODA KUMAR MISHRA	//	AOR20220001616C202500069
		VS	VS	()	
335	D-WP(C)/27098/2025	STATE OF ODISHA JASHOBANTA BEHERA	KUNAL KUMAR SWAIN	//	
		VS	VS	()	
336	D-WP(C)/27099/2025	STATE OF ODISHA MAHENDRA BEHERA	SUBRATA MISHRA	//	
		VS	VS	()	
337	D-WP(C)/27101/2025	COLLECTOR, KHURDA DHEERAJ KUMAR DAGA	LAXMI SHARMA	//	
		VS	VS	()	
338	D-WP(C)/27103/2025	UNION OF INDIA KAILASH CHANDRA SETHI	SUBRAT KUMAR KAR	//	
		VS	VS	()	
339	D-WP(C)/27104/2025	STATE OF ODISHA SUNIL KUMAR GARAI	SANTOSH KU. NANDA	//	
		VS	VS	()	
340	D-WP(C)/27105/2025	THE PRINCIPAL SAINİK SCHOOL, BBSR MAMATA MISHRA @ MOHAPATRA	SHASHANKA SHEKHAR PATRA	//	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :07/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
341	D-WP(C)/27106/2025	STATE OF ODISHA MANMOHAN SRIMALI VS THE REGISTRAR CIVIL COURT JHARSUGUDA	PABITRA KUMAR NAYAK VS	// // 0 //	
342	D-WP(C)/27107/2025	KSHAMANIDHI MEHER VS STATE OF ODISHA	SATYA SUNDAR KANUNGO VS	// 0 //	
343	D-WP(C)/27109/2025	RAVANNUR VENKATASESHA SASTRY MURALIDHAR VS THE PRINCIPAL SAINIK SCHOOL BBSR,	SANTOSH KUMAR NANDA VS	// 0 //	
344	D-WP(C)/27110/2025	LAXMIPRIYA NANDA VS STATE OF ODISHA	TRILOCHAN PANIGRAHI VS	// 0 //	
345	D-WP(C)/27112/2025	CHANDRA JAKESHIKA VS CHIEF COMMISSIONER OF CT AND GST, ODISHA, CUTTACK	ITISHREE TRIPATHY VS	// 0 //	
346	D-WP(C)/27115/2025	DR. IPSITA SWAIN @ RAY VS STATE OF ODISHA	HIMANSU SEKHAR SATAPATHY VS	// 0 //	
347	D-WP(C)/27116/2025	PRAVAT KUMAR MOHANTY VS THE PRINCIPAL SAINIK SCHOOL, BBSR	SANTOSH KUMAR NANDA VS	// 0 //	
348	D-WP(C)/27120/2025	DILLIP KUMAR MALLIK VS STATE OF ODISHA	BIPLABA P.B. BAHALI VS	// 0 //	
349	D-WP(C)/27121/2025	BASANTA KUMAR DASH VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// 0 //	
350	D-WP(C)/27123/2025	GANISSETTY BHIMARAJU VS THE PRINCIPAL, SAINIK SCHOOL BBSR	SANTOSH KUMAR NANDA VS	// 0 //	
351	D-WP(C)/27124/2025	BISWANATH BASA VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //	

ORISSA HIGH COURT**FILING REPORT AS ON :07/07/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
352	D-WP(C)/27125/2025	BHAGABAN SAHOO VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //	
353	D-WP(C)/27126/2025	JAGANNATH NAYAK VS THE COLLECTOR, KHURDA	TUSAR KANTA SAHOO VS	// 0 //	
354	D-WP(C)/27127/2025	JAGANNATH SAHOO VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //	
355	D-WP(C)/27131/2025	PRIYADARSINI DAS VS UNION OF INDIA	PARSURAM PANDA VS	// 0 //	
356	D-WP(C)/27132/2025	BIGYAN MIHIR ROUT VS STATE OF ODISHA	DEBASNAN DAS VS	// 0 //	
357	D-WP(C)/27133/2025	DEBRAJ BEHERA VS UNDER SECY TO GOVT. OF INDIA, NEW DELHI	CHITTARANJAN PATTNAIK VS	// 0 //	
358	D-WP(C)/27135/2025	DRAUPADI SAHU VS STATE OF ODISHA	CHITTARANJAN PATTANAIAK VS	// 0 //	
359	D-WP(C)/27136/2025	PRASANTA KUMARA SAHOO VS STATE OF ODISHA	MANORANJAN ACHARYA VS	// 0 //	
360	D-WP(C)/27137/2025	NIRAKAR PANDA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //	
361	D-WP(C)/27139/2025	SHARAT KUMAR DASH VS STATE OF ODISHA	ABINASH ROUSTRAY VS	// 0 //	
362	D-WP(C)/27140/2025	NARAN NAYAK VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //	
363	D-WP(C)/27141/2025	BIRENDRA KUMAR PATI	DURGESH NARAYAN RATH	//	

ORISSA HIGH COURT

FILING REPORT AS ON :07/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
364	D-WP(C)/27143/2025	DIBAKAR PRADHAN	ABINASH ROUSTRAY	//	
		VS	VS	0	
		ADDL.COMMISSIONER, ADDL.REVISIONAL COURT. NO-2, BBSR, ODISHA		//	
365	D-WP(C)/27144/2025	NIRMALA KRUSHNAKALI DEVASHARMA	SUKANTA KUMAR NAYAK (2)	//	
		VS	VS	0	
		STATE OF ODISHA		//	
366	D-WP(C)/27145/2025	SUMITRA DEI	DURGESH NARAYAN RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
367	D-WP(C)/27147/2025	BIBHUTI BHUSAN RATH	ABINASH ROUSTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
368	D-WP(C)/27148/2025	MADAN MOHAN MISHRA	NIRANJAN NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
369	D-WP(C)/27149/2025	MANAS KUMAR PRADHAN	RABINDRA KUMAR PATNAIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
370	D-WP(C)/27151/2025	PUSPALATA DAS	SURENDRA KUMAR SAHOO	//	
		VS	VS	0	
		STATE OF ORISSA		//	
371	D-WP(C)/27153/2025	THE DIVISIONAL MANAGER, I.C.I.C.I. LOMBARD GENERAL INSURANCE COMPANY, BBSR	DEBAL MAJHI	//	
		VS	VS	0	
		JUGNI MAJHI		//	
372	D-WP(C)/27155/2025	UMESH CHANDRA DASH	SURENDRA KUMAR SAHOO	//	
		VS	VS	0	
		STATE OF ORISSA		//	
373	D-WP(C)/27156/2025	THE DIVISIONAL MANAGER, I.C.I.C.I.LOMBARD GENERAL INSURANCE COMPANY LTD, BBSR	DEBAL MAJHI	//	
		VS	VS	0	
		DEBAL MAJHI		//	
374	D-WP(C)/27157/2025	RAMAKRUSHNA PADHY	ADITYA NARAYAN RAY	//	
		VS	VS	0	

ORISSA HIGH COURT**FILING REPORT AS ON :07/07/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
375	D-WP(C)/27158/2025	BALAJI RESIDENTS WELFARE SOCIETY , BBSR ABDUL SALIM KHAN VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	// // 0 //	
376	D-WP(C)/27159/2025	SARAT KUMAR SATAPATHY VS STATE OF ORISSA	SURENDRA KUMAR SAHOO VS	// 0 //	
377	D-WP(C)/27160/2025	HIMANSU BHUSAN MISHRA VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //	
378	D-WP(C)/27161/2025	SILU BEHERA VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	// 0 //	
379	D-WP(C)/27162/2025	CHITRABATI PRADHAN VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //	
380	D-WP(C)/27163/2025	BIBEKANANDA BHUKTA VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //	
381	D-WP(C)/27164/2025	ABHIMANYU PRADHAN VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //	
382	D-WP(C)/27165/2025	PRADIP KUMAR DAS VS STATE OF ORISSA	SHASHI BHUSAN JENA VS	// 0 //	
383	D-WP(C)/27167/2025	SATYAJIT PATTANAIAK VS SANTOSH KUMAR PATTANAIAK	AMIYA KUMAR MISHRA VS	// 0 //	
384	D-WP(C)/27169/2025	PRASANNA KUMAR PALAI VS STATE OF ODISHA	HEMANTA KUMAR RATSINGH VS	// 0 //	
385	D-WP(C)/27170/2025	ADITYA KUMAR DANDPAT VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //	

ORISSA HIGH COURT

FILING REPORT AS ON :07/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-WP(C)/27171/2025	BANAMALI BEHERA VS STATE OF ODISHA	BASUDEV BARIK VS	// () //	
387	D-WP(C)/27172/2025	GOKULANANDA NANDA VS STATE OF ODISHA	SASMITA NANDA VS	// () //	
388	D-WP(C)/27173/2025	NIRUPAMA BEHERA VS THE GENERAL MANAGER, MAHANADI COALFIELDS LTD., TALCHER, ANGUL	DWARIKA PRASAD MOHANTY VS	// () //	
389	D-WP(C)/27174/2025	BINITA SHAH VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// () //	
390	D-WP(C)/27175/2025	M/S. ORISSA BAKERY, SAMBALPUR VS STATE OF ODISHA	ABHILASH MISHRA VS	// () //	
391	D-WP(C)/27176/2025	DEBRAJ BHUE VS THE STATE OF ODISHA	BUDHIRAM DAS VS	// () //	
392	D-WP(C)/27178/2025	MAKUNDA PRADHAN VS STATE OF ODISHA	BASUDEV BARIK VS	// () //	
393	D-ABLAPL/20174/2025	KAMALAKANTA BARIK VS STATE OF ODISHA	GOPAL KRUSHNA ACHARYA VS	KHANTAPADA /129 /2025 () //	AOR20250000889C202500002
394	D-ABLAPL/20175/2025	CHHABIRANI GHOSH VS STATE OF ODISHA	BADAL KUMAR BEHERA VS	RAIBANIA /60 /2025 () //	AOR20220001087C202500060
395	D-ABLAPL/20179/2025	SURJAY NARAYAN PANI VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	DUNGURIPALI /109 /2025 () //	AOR20220001558C202500133
396	D-ABLAPL/20183/2025	DEEPAK MAHALIK @ DIPAK KUMAR MAHALIK VS STATE OF ODISHA	BISWAJIT SAHOO VS	RAMACHANDRAPUR /187 /2025 () //	
397	D-ABLAPL/20186/2025	SUNIL KUMAR BEHERA	DIPTI RANJAN MOHAPATRA	BADAMBADI /194 /2025	

ORISSA HIGH COURT

FILING REPORT AS ON :07/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
398	D-ABLAPL/20193/2025	AMARENDRA BHUYAN	BYOMAKESH TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
399	D-ABLAPL/20196/2025	BAILOCHAN MAJHI	ASHIS KUMAR MISHRA	TITILAGARH /147 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
400	D-ABLAPL/20197/2025	PRITI PRASAD PATTANAYAK	BYOMAKESH TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
401	D-ABLAPL/20201/2025	SAPAN PAHI @ SAPAN PRADHAN	SK. ZAFARULLA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
402	D-ABLAPL/20204/2025	EKA @ SARAT KUMAR PATRA	TRILOCHAN PANIGRAHI	PURI TOWN /270 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
403	D-ABLAPL/20205/2025	BASUDEBA NAIK @ BASUDEV NAIK	AMULYA RATNA PANDA	PHULBANI TOWN /16 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
404	D-ABLAPL/20207/2025	M.SUSANTA DORA @ SUSA	SANJIB KUMAR BHANJADEO	BEGUNIAPADA /330 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
405	D-ABLAPL/20209/2025	BRUNDABAN HARIJAN	ARIJEET MISHRA	JEYPORE SADAR /138 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
406	D-ABLAPL/20210/2025	SREE JATINDRA KUMAR @ NATH TOLA	JYOTIRMAY GUPTA	BHOGRAI /221 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
407	D-ABLAPL/20211/2025	SRIBANTA CHARAN PAL @ SRIBA PAL @ SATYA	SANJAY KUMAR BEHERA	MANGALA BAG /186 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
408	D-ABLAPL/20213/2025	KAILASH NAIK	SOUBHAGYA KUMAR DASH	NARASINGHPUR /94 /2025	AOR20220001631C202500171
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :07/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
409	D-ABLAPL/20215/2025	STATE OF ODISHA G. RAMU @ GEDELA RAMU VS	SOUBHAGYA KUMAR DASH VS	// PARLAKHEMUNDI /59 /2022 ()	AOR20220001631C202500168
410	D-ABLAPL/20216/2025	STATE OF ODISHA ANKIT PRASAD VS	KULDEEP MOHANTY VS	// ROURKELA GRPS. /70 /2025 ()	AOD20240000012C202500141
411	D-ABLAPL/20220/2025	STATE OF ODISHA KUSHA KANHAR VS	SK. ZAFARULLA VS	// MANAMUNDA /189 /2025 ()	
412	D-ABLAPL/20221/2025	STATE OF ODISHA SUSANT SERANGA VS	SOUBHAGYA KUMAR DASH VS	// PARLAKHEMUNDI /131 /2025 ()	AOR20220001631C202500173
413	D-ABLAPL/20223/2025	STATE OF ODISHA PARAMANANDA DANTA VS	SK. ZAFARULLA VS	// MANAMUNDA /71 /2015 ()	
414	D-ABLAPL/20224/2025	STATE OF ODISHA FAKIRA CHARAN NAYAK @ FAKIRA NAYAK VS	RAKESH BEHERA VS	// KUAKHIA /234 /2025 ()	
415	D-ABLAPL/20229/2025	STATE OF ODISHA SAGAR PRADHAN VS	LAMBODAR ACHARI VS	// //0 ()	
416	D-ABLAPL/20231/2025	STATE OF ODISHA SAGAR PRADHAN VS	LAMBODOR ACHARI VS	// //0 ()	
417	D-ABLAPL/20232/2025	STATE OF ODISHA SAGAR PRADHAN VS	LAMBODAR ACHARI VS	// //0 ()	
418	D-ABLAPL/20233/2025	STATE OF ODISHA BIJAY KUMAR NATH VS	AMLAN MOHANTY VS	// ALAKUNDA /68 /2025 ()	
419	D-ABLAPL/20237/2025	STATE OF ODISHA RAHAS SAHOO VS STATE OF ODISHA	DEBENDRA KUMAR DHAR VS	// PARJANG /124 /2025 () //	

ORISSA HIGH COURT

FILING REPORT AS ON :07/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
420	D-ABLAPL/20242/2025	TRUPTI RANJAN JENA VS STATE OF ODISHA	BHAWANI SANKAR PANIGRAHI VS	CHANDRASEKHARPUR /241 /2025 () //	
421	D-ABLAPL/20254/2025	PRADIP SAHU @ D. SAHU VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	KAMARDA /100 /2025 () //	AOR20220003422C202500082
422	D-ABLAPL/20265/2025	HALADHAR MALIK VS STATE OF ODISHA	ASIT KUMAR JENA VS	DHARMASALA /290 /2025 () //	
423	D-ABLAPL/20266/2025	SIBA PRASAD NAYAK VS STATE OF ODISHA	ASIT KUMAR JENA VS	MALKANGIRI /60 /2025 () //	
424	D-ABLAPL/20267/2025	MANORAMA ROUT VS STATE OF ODISHA	RAMESH CHANDRA SWAIN VS	BARANGA /104 /2019 () //	
425	D-ABLAPL/20269/2025	ARJUNA KHETI VS STATE OF ODISHA	AMITAV TRIPATHY VS	KANTAMAL /227 /2024 () //	
426	D-ABLAPL/20271/2025	RAJALAXMI MOHANTY @ SINU SUTAR VS STATE OF ODISHA	BICHITRA NARAYANA SATAPATHY VS	KUJANGA /246 /2025 () //	
427	D-ABLAPL/20272/2025	TARANISEN GURU @ TARANI GURU VS STATE OF ODISHA	AMITAV TRIPATHY VS	KANTAMAL /23 /2025 () //	
428	D-ABLAPL/20274/2025	SATYA MAHAKUD VS STATE OF ODISHA	AMITAV TRIPATHY VS	KANTAMAL /23 /2025 () //	
429	D-ABLAPL/20275/2025	MANAS KUMAR CHOUDHURY @ MANAS RANJAN CHOUDHURY VS STATE OF ODISHA	SHOHANNA MISHRA VS	MALKANGIRI /339 /2025 () //	
430	D-ABLAPL/20276/2025	GAJENDRA MALIK VS STATE OF ODISHA	SANTOSH KUMAR DWIVEDY VS	SORO /491 /2025 () //	
431	D-ABLAPL/20278/2025	MANAS KUMAR CHOUDHURY @ MANAS RANJAN CHOUDHURY VS STATE OF ODISHA	SHOHANNA MISHRA VS	MALKANGIRI /337 /2025 () //	

ORISSA HIGH COURT

FILING REPORT AS ON :07/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
432	D-ABLAPL/20282/2025	BHAJANLAL AGRAWAL	SASWAT KUMAR ACHARYA	PADAMPUR /183 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
433	D-ABLAPL/20286/2025	PRAVAT DAS @ PRABHAT DAS	HAJI SK. ABDUL ISTAR	KHAIRA /178 /2025	AOR20230000809C202500003
		VS	VS	()	
		STATE OF ODISHA		//	
434	D-ABLAPL/20288/2025	TANMAY PATI	SAUMYA RANJAN PRADHAN	//	AOD20240000490C202500009
		VS	VS	()	
		STATE OF ODISHA		//	
435	D-ABLAPL/20289/2025	MUNMAYA DASH	PRASANTA KUMAR NANDA	CHATRAPUR /390 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
436	D-ABLAPL/20290/2025	TANUJA KHUNTIA	SAUMYA RANJAN PRADHAN	//	AOD20240000490C202500010
		VS	VS	()	
		STATE OF ODISHA		//	
437	D-ABLAPL/20298/2025	SURESH KUMAR ROUT	SANJIB KUMAR BHANJADEO	KHURDA SADAR /143 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
438	D-ABLAPL/20299/2025	RAJIV LOCHAN BEHERA	MANAS KUMAR CHAND	BAGHAMARI /118 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
439	D-ABLAPL/20302/2025	BAHANA SWAIN	BISWAJIT MOHANTY	GANGAPUR (ASKA) /606 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
440	D-ABLAPL/20303/2025	BABAJI MOHAPATRA	MANAS KUMAR CHAND	KENDRAPARA SADAR /1 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
441	D-ABLAPL/20305/2025	BASANTA @ BASANT KUMAR PALAI @ PALEI	SANJIB KUMAR BHANJADEO	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
442	D-ABLAPL/20310/2025	SAMBHU MALLICK @ MALIK	JUGALA KISHORE PANDA	KANTAMAL /23 /2021	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :07/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
443	D-ABLAPL/20314/2025	STATE OF ODISHA TRIPURA PATRA VS	JUGALA KISHORE PANDA VS	// PARJANG /277 /2025 ()	
444	D-ABLAPL/20318/2025	STATE OF ODISHA ANANDA KANHAR VS	JUGALA KISHORE PANDA VS	// MANAMUNDA /160 /2021 ()	
445	D-ABLAPL/20319/2025	STATE OF ODISHA SUDARSAN SAHOO @ MUNA VS	KISHOR CHANDRA DAS VS	// MAHILA P.S.(BBSR) /124 /2024 ()	
446	D-ABLAPL/20320/2025	STATE OF ODISHA BIKASH CHANDRA JENA VS	NETRANANDA BISWAL VS	// BALIKUDA /296 /2025 ()	
447	D-ABLAPL/20321/2025	STATE OF ODISHA SANGRAM SAHU VS	SOUMYARANJAN PATI VS	// JAGANNATHA PRASAD /298 /2025 ()	
448	D-ABLAPL/20323/2025	STATE OF ODISHA DILLIP KUMAR MENDILI VS	AMITAV TRIPATHY VS	// KANTAMAL /218 /2024 ()	
449	D-ABLAPL/20325/2025	STATE OF ODISHA CHANDRAKANTA BATU VS	BIJAYA KUMAR RAGADA VS	// LAXMISAGAR P.S. /172 /2016 ()	
450	D-ABLAPL/20327/2025	STATE OF ODISHA SUBRAT KUMAR SAHU VS	JANAKI KANTA MAHAPATRA VS	// REAMAL /141 /2025 ()	
451	D-ABLAPL/20331/2025	STATE OF ODISHA MOTIRAM MAJHI @ MATIRAM MAJHI VS	TARA PRASAD MOHAPATRA VS	// MUDANPUR RAMPUR /127 /2025 ()	
452	D-ABLAPL/20332/2025	STATE OF ODISHA ANIL SWAIN @ ANIL KUMAR SWAIN VS	SIDHARTHA SANKAR RAY (2) VS	// DHARAKOT PS /127 /2013 ()	
453	D-ABLAPL/20334/2025	STATE OF ODISHA SHAKTI SAHANI VS STATE OF ODISHA	SACHIDANANDA PADHEE VS	// KHETRARAJPUR /248 /2024 () //	

ORISSA HIGH COURT

FILING REPORT AS ON :07/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
454	D-ABLAPL/20335/2025	RAJESH BEHERA @ MILU BEHERA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	PURI SADAR /220 /2025) //	
455	D-ABLAPL/20336/2025	SANTOSH DALAI @ SANTOSH KUMAR DALAI VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	DHARAKOT PS /127 /2013) //	
456	D-ABLAPL/20340/2025	SATYANARAYAN PATRA @ SHIVA VS STATE OF ODISHA	AMARESH DAS VS	CHANDRASEKHARPUR /232 /2025) //	
457	D-ABLAPL/20343/2025	SUVENDU SEKHAR ROUT VS STATE OF ODISHA	DEBI PRASAD DASH VS	DHAULI PS /143 /2025) //	
458	D-ABLAPL/20347/2025	SAHABAJ KADIR @ SK. SAHAWAZ KADIR @ SAHABAJ KADIR VS STATE OF ODISHA	AMALYAN RATNA PANDA VS	RUPSA /19 /2025) //	
459	D-ABLAPL/20351/2025	BABLU @ SUSHANTA DAS VS STATE OF ODISHA	RAMAKANTA PANDA VS	REMUNA /79 /2025) //	AOD20240000348C202500022
460	D-ABLAPL/20352/2025	BENU SETHI @ BENUPANI SETHI VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	HINJILI /473 /2025) //	
461	D-ABLAPL/20353/2025	JASOKETAN NANDA VS STATE OF ODISHA	SUBHENDU KUMAR NAYAK VS	BOLANGIR TOWN /427 /2025) //	
462	D-ABLAPL/20356/2025	ABINASH ROUTRAY VS STATE OF ODISHA	BISWARANJAN DALAI VS	BALIANTA P.S. /275 /2025) //	AOR20220003722C202500116
463	D-ABLAPL/20358/2025	BUDHIRAM DAS @ BUDHIBAMAN DAS VS STATE OF ODISHA	SOURAV DAS VS	MANCHESWAR P.S. /251 /2025) //	
464	D-ABLAPL/20360/2025	KAPILA CHARAN SAHOO VS STATE OF ODISHA	PRINCEPEE RAY VS	Maitri Vihar PS /186 /2025) //	
465	D-ABLAPL/20361/2025	ASHOK KUMAR BEHERA	BYOMAKESH TRIPATHY	KHURDA MODEL /221 /2025	

ORISSA HIGH COURT

FILING REPORT AS ON :07/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
466	D-ABLAPL/20364/2025	DURGA MADHAB NAYAK	SULOCHANA PATRO	HINJILI /526 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
467	D-ABLAPL/20365/2025	JITU GARIA	AMITAV TRIPATHY	SONEPUR /114 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
468	D-ABLAPL/20370/2025	LAXMI NRUSINGH NATH	ISHWAR MOHANTY	BAIDYANATHPUR /288 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
469	D-ABLAPL/20371/2025	PUNGI HANSDA @ HANSDAH	ANUP UDAYA SENAPATI	Maitri Vihar PS /265 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
470	D-ABLAPL/20372/2025	AZAGAR ALLI KHAN	BIPLABA P.B. BHALI	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
471	D-ABLAPL/20377/2025	PRADEEP KUMAR PRUSTY	BASANTA KUMAR DAS	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
472	D-ABLAPL/20380/2025	CHINMAYA KUMAR DASH	PRASANTA KUMAR NANDA	CHATRAPUR /390 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
473	D-ABLAPL/20381/2025	SUSANT KUMAR MAJHI	TUKUNA KUMAR MISHRA	RAIGHAR /141 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
474	D-ABLAPL/20385/2025	BIJAY PUSURU	AMITAV TRIPATHY	MALKANGIRI /339 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
475	D-ABLAPL/20386/2025	ASMAN HARIJAN	BASUDEV MISHRA	TENTULIKHUNTI /286 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
476	D-ABLAPL/20387/2025	SARBA KU. BISOI	AMITAV TRIPATHY	MALKANGIRI /337 /2025	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :07/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
477	D-ABLAPL/20388/2025	STATE OF ODISHA CHANDAN SAHOO VS STATE OF ODISHA	SUBRAT KUMAR SINGH VS	// JATNI P.S. /236 /2025 ()	//

ORISSA HIGH COURT

MISC CASES FILED on :07/07/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-CRLMA/17592/2025 CRLMA/ /	KAKA@SURYANARAYAN PATTNAIK MP	ADV.	24/2025
2	D-SAO/27044/2025 SAO/ /	RUKSANA BANU MP	SANTOSH KUMAR ROUT	28/2025
3	D-CRP/27018/2025 CRP/ /	SANWARMAL MODI MP	BIBHUTI BHUSAN MISHRA 2	50/2025
4	D-TRPCRL/20285/2025 TRPCRL/ /	RAKESH MALLICK MP	SUSANTA KUMAR BARAL	58/2025
5	D-CRLMP/10713/2025 CRLMP/480/2025	SUBHASIS DASH MP	PABITRA KUMAR NAYAK	146/2025
6	D-JCRLA/40/2022 JCRLA/40/2022	BIJU HO MP	ADV	150/2025
7	D-TRP(C)/27100/2025 TRP(C)/ /	KALPANA DAS MP	PRAFULLA KUMAR BISWAL	220/2025
8	D-RVWPET/27074/2025 RVWPET/ /	MANMATHANATHA DAS MP	ASHOK KUMAR PANIGRAHI	259/2025
9	D-RPFAM/26337/2025 RPFAM/ /	SUJAYA KUMAR BAG MP	ANKANN PANDA	287/2025
10	D-RPFAM/27154/2025 RPFAM/ /	RANJIT KUMAR ANDIA MP	SANJAY KUMAR MOHANTY 2	288/2025
11	D-RPFAM/27154/2025 RPFAM/ /	RANJIT KUMAR ANDIA MP	SANJAY KUMAR MOHANTY 2	289/2025
12	D-CMAPL/26973/2025 CMAPL/ /	MANOJ KUMAR NAYAK MP	ADV.	348/2025
13	D-CMAPL/26971/2025 CMAPL/ /	RABINDRA NATH SETHY MP	RAMAKRISHNA BISOI	349/2025
14	D-CMAPL/27005/2025 CMAPL/ /	DR. PITHA CHARAN MURMU MP	ADV.	350/2025
15	D-CMAPL/18003/2025 CMAPL/ /	BYASDEV PANDA MP	JASPREET KAOR	351/2025
16	D-CMAPL/17970/2025 CMAPL/ /	SIDDHARTHA PANDA MP	JASPREET KAUR	352/2025
17	D-CMAPL/17996/2025 CMAPL/ /	SATYA NARAYAN DASH MP	M.S ARORA, L.PRADHAN	353/2025
18	D-CMAPL/27058/2025 CMAPL/ /	EXECUTIVE ENGINEER ELECTRICAL, TPNODL, MP	MAYURBHANJ	354/2025
19	D-MATA/36090/2024 MATA/329/2024	SANTOSHINI BISHOYI MP	MANAS KUMAR CHAND	362/2025
20	D-MATA/22522/2025 MATA/ /	SURYA KANTA MOHANTY MP	BISWARANJAN DALAI	363/2025
21	D-CRLREV/20212/2025 CRLREV/ /	MANOJ KUMAR DIGAL MP	AMULYA RATNA PANDA	529/2025
22	D-CRLREV/20222/2025 CRLREV/ /	DASHARATHI KHILAR MP	DAYANIDHI MISHRA	530/2025
23	D-CRLREV/19069/2025 CRLREV/ /	SUBHA KANTA SAHOO MP	JAGAJIBAN PRADHAN	531/2025
24	D-CRLREV/20236/2025 CRLREV/ /	SANYASI BEHERA MP	ANIRUDHA DAS	532/2025
25	D-CRLREV/20236/2025 CRLREV/ /	SANYASI BEHERA MP	ANIRUDHA DAS	533/2025
26	D-CRLREV/20297/2025	DEEPAK KUMAR MANGARAJ	DIPTI RANJAN MOHAPATRA	

	CRLREV/ /	MP		534/2025
27	D-CRLREV/20301/2025	KALYANI NAIK	UMA CHARAN MISHRA	
	CRLREV/ /	MP		535/2025
28	D-CRLREV/20304/2025	PRADEEP KUMAR SENAPATI	MANAS KUMAR CHAND	
	CRLREV/ /	MP		536/2025
29	D-CRLREV/20304/2025	PRADEEP KUMAR SENAPATI	MANAS KUMAR CHAND	
	CRLREV/ /	MP		537/2025
30	D-CRLREV/20300/2025	MANAS RANJAN DAS	BIJAY KUMAR BEHERA	
	CRLREV/ /	MP		538/2025
31	D-CRLREV/20307/2025	MADAN MOHAN BISWAL	HIMANSHU SEKHAR MISHRA	
	CRLREV/ /	MP		539/2025
32	D-CRLREV/20350/2025	SANTOSH KUMAR SAHU	NIRANJAN LENKA	
	CRLREV/ /	MP		540/2025
33	D-FAO/3502/2025	THE MANAGER LEGAL, M/S THE NEW INDIAN ASSURANCE CO. LTD., CUTTACK		
	FAO/39/2025	MP		606/2025
34	D-FAO/23665/2025	D.M.,ORIENTAL INSURANCE CO. LTD.,SAMBALPUR	PRADEEP KUMAR TRIPATHY	
	FAO/ /	MP		607/2025
35	D-FAO/239/2019	RAMA CHANDRA DASH	RABI NARAYAN ROUT	
	FAO/239/2019	MP		608/2025
36	D-FAO/138/2018	STATE OF ORISSA		
	FAO/138/2018	MP		609/2025
37	D-FAO/24973/2025	ANANTA KISHORE RAY	SATYANARAYAN MOHAPATRA	
	FAO/293/2025	MP		610/2025
38	D-FAO/24968/2025	ANANTA KISHORE RAY	SATYANARAYAN MOHAPATRA	
	FAO/294/2025	MP		611/2025
39	D-BLAPL/15780/2025	KANDI @ DUSMANTA SAHOO		
	BLAPL/5567/2025	MP		751/2025
40	D-BLAPL/17629/2025	MUNA @ SANJIB KUMAR SETHI	BISWARANJAN DALAI	
	BLAPL/6627/2025	MP		752/2025
41	D-BLAPL/9488/2025	ANIL KUMAR DASH	RANJAN KUMAR NAYAK	
	BLAPL/3564/2025	MP		753/2025
42	D-RSA/23836/2025	JAGAMOHAN PRADHAN	NISHIKANTA MOHAPATRA	
	RSA/ /	MP		916/2025
43	D-RSA/218/2009	ATTO BIBI	M/S.N.P.PARIJA,SRIMAN PARIJA	
	RSA/218/2009	MP		917/2025
44	D-RSA/88/2006	PARAMESWAR CHHURA	M/S.SATYA N.MOHAPATRA, M/S SAMIR KU. MISHRA, J. PRDHAN, P.S	
	RSA/88/2006	MP		918/2025
45	D-RSA/88/2006	PARAMESWAR CHHURA	M/S.SATYA N.MOHAPATRA, M/S SAMIR KU. MISHRA, J. PRDHAN, P.S	
	RSA/88/2006	MP		919/2025
46	D-RSA/88/2006	PARAMESWAR CHHURA	M/S.SATYA N.MOHAPATRA, M/S SAMIR KU. MISHRA, J. PRDHAN, P.S	
	RSA/88/2006	MP		920/2025
47	D-RSA/554/2023	SAROJ KUMAR NAYAK	PRADEEP KUMAR MOHAPATRA	
	RSA/554/2023	MP		921/2025
48	D-RSA/20035/2025	RAMESH CHANDRA JENA	MANORANJAN MISHRA	
	RSA/313/2025	MP		922/2025
49	D-RSA/27032/2025	SUMANYU SAHOO	GYANA RANJAN MAHAPATRA	
	RSA/ /	MP		923/2025
50	D-RSA/212/2022	SANTOSH KUMAR PATRA @ PATRO	DINESH KUMAR PATRA, MR. GAUTAM MISHRA	
	RSA/212/2022	MP		924/2025
51	D-RSA/212/2022	SANTOSH KUMAR PATRA @ PATRO	DINESH KUMAR PATRA, MR. GAUTAM MISHRA	
	RSA/212/2022	MP		925/2025
52	D-RSA/48098/2024	BALABHADRA MAJHI	PRASANNA KUMAR RATH	
	RSA/420/2024	MP		927/2025
53	D-RSA/24036/2025	ASHOK PRADHAN	BIBHUTI BHUSAN MISHRA	
	RSA/ /	MP		928/2025
54	D-RSA/27089/2025	RAMKALI DUBEY	PRASANTA KUMAR SATAPATHY	
	RSA/ /	MP		929/2025
55	D-RSA/21704/2025	DHARANI RANA	SUKANTA KUMAR NAYAK	
	RSA/ /	MP		930/2025
56	D-RSA/27128/2025	BUDHI SIT	BUDHIRAM DAS	
	RSA/ /	MP		931/2025
57	D-RSA/27128/2025	BUDHI SIT	BUDHIRAM DAS	
	RSA/ /	MP		932/2025

58	D-CMP/26955/2025 CMP/ /	ATMA PRAKASH MOHANTY MP	SHIB SHANKAR MOHANTY	993/2025
59	D-CMP/27009/2025 CMP/ /	BIJAY KUMAR BISWAL MP	BHAWANI SANKAR PANIGRAHI	994/2025
60	D-CMP/27045/2025 CMP/ /	SK. JALAUDDIN MP	PRAVASH CHANDRA JENA	995/2025
61	D-CMP/12559/2025 CMP/548/2025	NAZIYA PARWEEN MP	MANOJ KUMAR NAYAK	996/2025
62	D-CMP/27075/2025 CMP/ /	GANESH MURMU MP	ARJUNA CHARANA BEHERA	997/2025
63	D-CMP/27113/2025 CMP/ /	NAYANA MUDULI MP	AJIT CH MOHAPATRA	998/2025
64	D-CMP/27113/2025 CMP/ /	NAYANA MUDULI MP	AJIT CH MOHAPATRA	999/2025
65	D-CMP/27130/2025 CMP/ /	RABINDRA TOLA MP	BUDHIRAM DAS	1000/2025
66	D-CMP/27134/2025 CMP/ /	RAJESH BEHERA MP	BUDHIRAM DAS	1001/2025
67	D-CMP/27166/2025 CMP/ /	SARASWATI BEHERA@MOHANKUDA MP	BASUDEV MISHRA	1002/2025
68	D-ABLAPL/10964/2025 ABLAPL/4272/2025	AKHIL @ AKHILA RAMAN MALLICK MP		1271/2025
69	D-ABLAPL/15428/2025 ABLAPL/6207/2025	OSIM @ WASHIM BARI MP		1272/2025
70	D-ABLAPL/8900/2023 ABLAPL/8900/2023	MD.HARSHAD @ HASRAT ALLI KHAN MP	AJIT KUMAR SAHOO	1273/2025
71	D-ABLAPL/5452/2025 ABLAPL/2077/2025	AHALYA MAHUNTA MP		1274/2025
72	D-ABLAPL/15401/2025 ABLAPL/6120/2025	SOMANATH PANDA MP		1275/2025
73	D-ABLAPL/2077/2025 ABLAPL/976/2025	NITISH MISHRA MP	HAREKRUSHNA DASH	1276/2025
74	D-ABLAPL/12483/2022 ABLAPL/12483/2022	SANJAY MUNDA MP		1277/2025
75	D-ABLAPL/7186/2025 ABLAPL/2674/2025	JASMIN SAHU @ SILA SAHOO MP		1278/2025
76	D-ABLAPL/20282/2025 ABLAPL/ /	BHAJANLAL AGRAWAL MP	SASWAT KUMAR ACHARYA	1279/2025
77	D-ABLAPL/19484/2024 ABLAPL/6974/2024	JADU MANDAL MP	MANAS KUMAR CHAND	1280/2025
78	D-ABLAPL/25153/2024 ABLAPL/9109/2024	ARJUNA DANAİK MP	BIKASH KARNA	1281/2025
79	D-ABLAPL/26493/2024 ABLAPL/9681/2024	SUDHANSU @ SUBHRANSU SEKHAR MOHAPATRA MP		1282/2025
80	D-ABLAPL/14547/2025 ABLAPL/5741/2025	BIRAT RANA MP	BASUDEV BARIK	1283/2025
81	D-ABLAPL/8342/2025 ABLAPL/3136/2025	ANSAR @ ANSHAR ALAM @ MD. ANSAR MP		1284/2025
82	D-ABLAPL/7668/2025 ABLAPL/2886/2025	LAXMI YADAV MP		1285/2025
83	D-CRLMC/20180/2025 CRLMC/ /	SURYAKANTA MOHANTY MP	BISWARANJAN DALAI	1731/2025
84	D-CRLMC/19619/2025 CRLMC/ /	BANABIHARI DAS MP	AJIT CHANDRA MOHAPATRA	1732/2025
85	D-CRLMC/20191/2025 CRLMC/2442/2025	M.STEPHEN @ STEPHEN.M MP	DEBIDUTTA MOHAPATRA	1733/2025
86	D-CRLMC/20194/2025 CRLMC/ /	SANTOSH KUMAR SETHI MP	MANOJA KUMAR KHUNTIA	1734/2025
87	D-CRLMC/2879/2022 CRLMC/2879/2022	RAMESH CHANDRA SETHI MP		1735/2025
88	D-CRLMC/2879/2022 CRLMC/2879/2022	RAMESH CHANDRA SETHI MP		1736/2025
89	D-CRLMC/18830/2025	RAGHUNATH SAHOO	DIGAMBARA MISHRA	

	CRLMC/2433/2025	MP		1737/2025
90	D-CRLMC/20228/2025 CRLMC/ /	BADAL HARIJAN MP	ANIRUDHA DAS	1738/2025
91	D-CRLMC/20244/2025 CRLMC/ /	RAGHUNATH SAHOO MP	DIGAMBARA MISHRA	1739/2025
92	D-CRLMC/20244/2025 CRLMC/ /	RAGHUNATH SAHOO MP	DIGAMBARA MISHRA	1740/2025
93	D-CRLMC/20258/2025 CRLMC/ /	SK. TASHIP@TAUSHIF JAMAL MP	ASIT KUMAR JENA	1741/2025
94	D-CRLMC/20281/2025 CRLMC/ /	KAPILASH MALLICK MP	LAXMAN PRADHAN	1742/2025
95	D-MACA/198/2020 MACA/198/2020	SUKANTI PARIDA MP	BINAYAK PRASAD MOHANTY	1742/2025
96	D-MACA/29065/2024 MACA/635/2024	GOURANGA CHARAN NAYAK MP	SATYABHUSAN DAS	1743/2025
97	D-CRLMC/16618/2024 CRLMC/2237/2024	SANTOSH HATI MP		1743/2025
98	D-CRLMC/20295/2025 CRLMC/ /	SMRUTI SANTOSH PALAI @ KUNU MP	MUKTIKANTA DASH	1744/2025
99	D-MACA/29065/2024 MACA/635/2024	GOURANGA CHARAN NAYAK MP	SATYABHUSAN DAS	1744/2025
100	D-CRLMC/20322/2025 CRLMC/ /	DEEPAK KUMAR BHADRA MP	DR. BINODA KUMAR MISHRA	1745/2025
101	D-MACA/29065/2024 MACA/635/2024	GOURANGA CHARAN NAYAK MP	SATYABHUSAN DAS	1745/2025
102	D-MACA/12158/2025 MACA/420/2025	ORIENTAL INSURANCE CO. LTD.,KHURDA MP		1746/2025
103	D-CRLMC/20284/2025 CRLMC/ /	ALEKHA BEHERA MP	BHARAT JALLI	1746/2025
104	D-CRLMC/20378/2025 CRLMC/ /	BINOD BIHARI BAG MP	PABITRA KUMAR NAYAK	1747/2025
105	D-MACA/12158/2025 MACA/420/2025	ORIENTAL INSURANCE CO. LTD.,KHURDA MP		1747/2025
106	D-MACA/12150/2025 MACA/421/2025	ORIENTAL INSURANCE COMPANY LTD., KHURDA MP		1748/2025
107	D-MACA/12150/2025 MACA/421/2025	ORIENTAL INSURANCE COMPANY LTD., KHURDA MP		1749/2025
108	D-MACA/26942/2025 MACA/ /	SANJU LENKA MP	PRADEEP KUMAR MISHRA	1750/2025
109	D-MACA/26996/2025 MACA/ /	D.M., ORIENTAL INSURANCE CO. LTD., BIRAMPUR MP	BRAMOD KUMAR TRIPATHY	1751/2025
110	D-MACA/26996/2025 MACA/ /	D.M., ORIENTAL INSURANCE CO. LTD., BIRAMPUR MP	BRAMOD KUMAR TRIPATHY	1752/2025
111	D-MACA/23951/2025 MACA/ /	B.M.,M/S. ORIENTAL INSURANCE CO. LTD.,BOLANGIR MP	BIHARI DAS	1753/2025
112	D-MACA/23963/2025 MACA/ /	D.M., M/S. ORIENTAL INSURANCE CO.LTD,NAYAN MP	BEHARI DAS	1754/2025
113	D-MACA/27033/2025 MACA/ /	BISWAJIT BARIK MP	SUSANT KUMAR MOHANTY	1755/2025
114	D-MACA/27033/2025 MACA/ /	BISWAJIT BARIK MP	SUSANT KUMAR MOHANTY	1756/2025
115	D-MACA/27038/2025 MACA/ /	S.K.TAHER ALI MP	SUSANT KUMAR MOHANTY	1757/2025
116	D-MACA/27037/2025 MACA/ /	D.M., NATIONAL INSURANCE CO.LTD., CUPPAKANTA MP	KUMAR MAHALI	1758/2025
117	D-MACA/27038/2025 MACA/ /	S.K.TAHER ALI MP	SUSANT KUMAR MOHANTY	1759/2025
118	D-MACA/27040/2025 MACA/ /	PRAHALLAD BEHERA MP	SUSANT KUMAR MOHANTY	1760/2025
119	D-MACA/27040/2025 MACA/ /	PRAHALLAD BEHERA MP	SUSANT KUMAR MOHANTY	1761/2025
120	D-MACA/27043/2025 MACA/ /	MANGAL CHARAN DAS MP	SUSANT KUMAR MOHANTY	1762/2025

121	D-MACA/27043/2025 MACA/ /	MANGAL CHARAN DAS MP	SUSANT KUMAR MOHANTY	1763/2025
122	D-MACA/27119/2025 MACA/ /	SBI GENERAL INSURANCE CO.LTD., SUNDAR MP	GIRJESH PRASAD DUTTA	1764/2025
123	D-MACA/27119/2025 MACA/ /	SBI GENERAL INSURANCE CO.LTD., SUNDAR MP	GIRJESH PRASAD DUTTA	1765/2025
124	D-MACA/27129/2025 MACA/ /	CHOLAMANDALAM MS GENERAL INSURANCE MP	CHIEF PRASAD BISSETA	1766/2025
125	D-MACA/27129/2025 MACA/ /	CHOLAMANDALAM MS GENERAL INSURANCE MP	CHIEF PRASAD BISSETA	1767/2025
126	D-MACA/27138/2025 MACA/ /	ICICI LOMBARD GENERAL INSURANCE CO.LTD. MP	CHIEF PRASAD DUTTA	1768/2025
127	D-MACA/27138/2025 MACA/ /	ICICI LOMBARD GENERAL INSURANCE CO.LTD. MP	CHIEF PRASAD DUTTA	1769/2025
128	D-MACA/27152/2025 MACA/ /	MANAGER, HDFC ERGO GENERAL INSURANCE MP	CHIEF PRASAD KUMORDHA	1770/2025
129	D-MACA/27152/2025 MACA/ /	MANAGER, HDFC ERGO GENERAL INSURANCE MP	CHIEF PRASAD KUMORDHA	1771/2025
130	D-MACA/27168/2025 MACA/ /	SRIRAM GENERAL INSURANCE CO.LTD., MP	BBB DUTTA	1772/2025
131	D-MACA/27168/2025 MACA/ /	SRIRAM GENERAL INSURANCE CO.LTD., MP	BBB DUTTA	1773/2025
132	D-CRLA/501/2023 CRLA/501/2023	BIRENDRA NAYAK MP	RITA SINGH	1810/2025
133	D-CRLA/29547/2024 CRLA/988/2024	NARA@NARAYAN SETH MP	DEEPALI MAHAPATRA	1811/2025
134	D-CRLA/29547/2024 CRLA/988/2024	NARA@NARAYAN SETH MP	DEEPALI MAHAPATRA	1812/2025
135	D-CRLA/1242/2023 CRLA/1242/2023	BANAMBAR NAIK@NAHAK MP	BIJAYA KUMAR SAHOO	1813/2025
136	D-CRLA/20187/2025 CRLA/ /	ROHIT DIGAL MP	JAGANNATH BHUYAN	1814/2025
137	D-CRLA/20187/2025 CRLA/ /	ROHIT DIGAL MP	JAGANNATH BHUYAN	1815/2025
138	D-CRLA/552/2016 CRLA/552/2016	MUNA BISOI MP	M/S.GOPAL KRISHNA NAYAK,J.DASH,M/S.SURAJ MOHANTY	1816/2025
139	D-CRLA/441/2009 CRLA/441/2009	SAGAR PATTNAIK MP	MANOJ KUMAR PANDA	1817/2025
140	D-CRLA/20190/2025 CRLA/ /	TAJU NAYAK MP	SUSANTA KUMAR MISHRA	1818/2025
141	D-CRLA/20190/2025 CRLA/ /	TAJU NAYAK MP	SUSANTA KUMAR MISHRA	1819/2025
142	D-CRLA/544/2021 CRLA/544/2021	BIJAYA KUMAR BHOI MP	ASUTOSH TRIPATHY	1820/2025
143	D-CRLA/340/2023 CRLA/340/2023	NATA@MANAS SETHI MP	DEEPAK KUMAR SAHOO	1821/2025
144	D-CRLA/872/2023 CRLA/872/2023	DANIEL NAG MP	ARIJEET MISHRA	1822/2025
145	D-CRLA/20256/2025 CRLA/ /	RUKMANI JAIN MP	PRATAP KUMAR NAYAK	1823/2025
146	D-CRLA/20256/2025 CRLA/ /	RUKMANI JAIN MP	PRATAP KUMAR NAYAK	1824/2025
147	D-CRLA/954/2022 CRLA/954/2022	BIJAY KUMAR MANIA MP	GITANJALI,RAGHUNATH DAS MOHAPATRA,D.K.DAS	1825/2025
148	D-CRLA/1006/2025 CRLA/65/2025	JAYANTI DALEI MP	MANAS KUMAR CHAND	1826/2025
149	D-CRLA/20291/2025 CRLA/ /	BENUDHAR KHILAR MP	SUSANTA KUMAR TRIPATHY	1827/2025
150	D-CRLA/20291/2025 CRLA/ /	BENUDHAR KHILAR MP	SUSANTA KUMAR TRIPATHY	1828/2025
151	D-CRLA/558/2021 CRLA/558/2021	SAHADEB BAIRAGI MP	SURESH KU. JENA	1829/2025
152	D-CRLA/1178/2022	BIJAYA BALMUCHU	CHITTARANJAN PATTNAIK	

	CRLA/1178/2022	MP		1830/2025
153	D-CRLA/20329/2025	RUSHI KARKARA	SIDHARTHA SANKAR RAY (2)	
	CRLA/ /	MP		1831/2025
154	D-CRLA/20329/2025	RUSHI KARKARA	SIDHARTHA SANKAR RAY (2)	
	CRLA/ /	MP		1832/2025
155	D-CRLA/20337/2025	SUMANT SINGH	AMITAV TRIPATHY	
	CRLA/ /	MP		1833/2025
156	D-CRLA/20337/2025	SUMANT SINGH	AMITAV TRIPATHY	
	CRLA/ /	MP		1834/2025
157	D-CRLA/20283/2025	PRAMOD CHANDRA SENAPATI	JYOTI RANJAN DEO	
	CRLA/ /	MP		1835/2025
158	D-CRLA/20362/2025	SOMA@SOMANATHA BISWAL	PRASANTA KUMAR SAHOO	
	CRLA/ /	MP		1836/2025
159	D-CRLA/20283/2025	PRAMOD CHANDRA SENAPATI	JYOTI RANJAN DEO	
	CRLA/ /	MP		1837/2025
160	D-CRLA/20369/2025	BABILATA BEHERA	SIDDHANT SARANGI	
	CRLA/ /	MP		1838/2025
161	D-WA/42137/2024	ODISHA STATE CIVIL SUPPLIES CORPORATION	PRIONA SARKAR MOHANTY	
	WA/2731/2024	MP		3111/2025
162	D-WA/26940/2025	ABHIRAV INDUSTRIES PVT. LTD.	SASWAT KUMAR ACHARYA	
	WA/ /	MP		3112/2025
163	D-WA/26929/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		3113/2025
164	D-WA/26929/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		3114/2025
165	D-WA/26930/2025	STATE OF ODISHA	CHANDRAKANTA PRADHAN,A.G.A	
	WA/ /	MP		3115/2025
166	D-WA/26930/2025	STATE OF ODISHA	CHANDRAKANTA PRADHAN,A.G.A	
	WA/ /	MP		3116/2025
167	D-WA/21577/2025	PINKINA SAMANTARAY	RATIKANTA MOHAPATRA	
	WA/ /	MP		3117/2025
168	D-WA/25852/2025	DR.NABEEN KUMAR RATH	BIRAJA KANTA MAHAPATRA	
	WA/ /	MP		3118/2025
169	D-WA/27117/2025	BISHNUPADA SETHI	DEVASHIS PANDA	
	WA/ /	MP		3119/2025
170	D-WA/27146/2025	STATE OF ODISHA	AISHWARYA DASH, A.S.C	
	WA/ /	MP		3120/2025
171	D-WA/27146/2025	STATE OF ODISHA	AISHWARYA DASH, A.S.C	
	WA/ /	MP		3121/2025
172	D-WA/27146/2025	STATE OF ODISHA	AISHWARYA DASH, A.S.C	
	WA/ /	MP		3122/2025
173	D-WP(C)/26903/2025	SUKANTI MOHAPATRA	BISWAJIT DAS	
	WP(C)/ /	MP		11212/2025
174	D-WP(C)/23574/2025	MAA CHANDI WOMEN SELF HELF GROUP	DEVENDRA KUMAR MISHRA, DEEP KUMAR MOHANTY, PANKAJ SONI	
	WP(C)/16211/2025	MP		11213/2025
175	D-WP(C)/22181/2025	LALATENDU MOHANTY	SATYABADI MANTRY	
	WP(C)/15470/2025	MP		11214/2025
176	D-WP(C)/26920/2025	DEBENDRA HIKAKA	PRASANTA KUMAR MOHANTY (2)	
	WP(C)/ /	MP		11215/2025
177	D-WP(C)/26934/2025	RAJESH KUMAR SAHU	ARUN KUMAR PATRA	
	WP(C)/ /	MP		11216/2025
178	D-WP(C)/24275/2025	ARCHANABALA SAHU	RAJJEET ROY	
	WP(C)/16948/2025	MP		11217/2025
179	D-WP(C)/5665/2025	M/S. TRIDENT PROPERTIES PVT. LTD., BBSR	LALIT KUMAR MAHARANA	
	WP(C)/4303/2025	MP		11218/2025
180	D-WP(C)/26939/2025	SANGRAM KESHARI BHADRA	DEBADEEPTA SAHOO	
	WP(C)/ /	MP		11219/2025
181	D-WP(C)/5665/2025	M/S. TRIDENT PROPERTIES PVT. LTD., BBSR	LALIT KUMAR MAHARANA	
	WP(C)/4303/2025	MP		11220/2025
182	D-WP(C)/19330/2025	CHOUDHURY SAUBHAGYA MOHAN	DASHYOTI RANJAN DEO	
	WP(C)/13245/2025	MP		11221/2025
183	D-WP(C)/26924/2025	DEVIPRASAD SAMANTARAY	SRINIVAS MOHANTY	
	WP(C)/18520/2025	MP		11222/2025

184	D-WP(C)/26944/2025 WP(C)/18490/2025	SUVASHREE ROUSTRAY MP	ADWITIYA SATPATHY	11223/2025
185	D-WP(C)/26945/2025 WP(C)/ /	SANJUKTA SWAIN MP	ADWITIYA SATPATHY	11224/2025
186	D-WP(C)/26948/2025 WP(C)/18497/2025	NILADRI CHANDRIKA ROUT MP	PRABIN DAS	11225/2025
187	D-WP(C)/12697/2023 WP(C)/12697/2023	BIJAYA KUMAR PRADHAN MP	BAMADEV BARAL	11226/2025
188	D-WP(C)/26956/2025 WP(C)/ /	RAJ KISHORE NAIK @ NAYAK MP	PRADEEP KUMAR DAS	11227/2025
189	D-WP(C)/26958/2025 WP(C)/18537/2025	KRUSHNA CHANDRA MOHANTY MP	ARUPANANDA GOSWAMY	11228/2025
190	D-WP(C)/26957/2025 WP(C)/ /	SANJAY KUMAR AGRAWAL MP	SUBHAM AGRAWAL	11229/2025
191	D-WP(C)/26959/2025 WP(C)/18566/2025	LAXMAN BEHERA MP	BIPIN KUMAR NAYAK	11230/2025
192	D-WP(C)/26960/2025 WP(C)/18535/2025	CHINMAYA MOHANTY MP	BIPIN KUMAR NAYAK	11231/2025
193	D-WP(C)/26961/2025 WP(C)/18563/2025	ALOK SAHOO MP	BIPIN KUMAR NAYAK	11232/2025
194	D-WP(C)/19595/2025 WP(C)/13976/2025	KESHAB CHANDRA SAHOO MP	ANJAN KUMAR JENA	11233/2025
195	D-WP(C)/26962/2025 WP(C)/ /	PRAKASH CHANDRA MUDULI MP	BIJAYA KUMAR BEHERA 1	11234/2025
196	D-WP(C)/26964/2025 WP(C)/18549/2025	LAXMIDHAR SAHOO MP	BIPIN KUMAR NAYAK	11235/2025
197	D-WP(C)/26966/2025 WP(C)/ /	LALIT PATTANAYAK MP	BIRAJA PRASANNA DAS	11236/2025
198	D-WP(C)/26969/2025 WP(C)/ /	LITTLE ANGEL PUBLIC SCHOOL DUNGARIPUR, MP	TIKERA SANKAR	11237/2025
199	D-WP(C)/22994/2025 WP(C)/15941/2025	LIFE INSURANCE CORPORATION OF INDIA, MP	SRINIBESH SATAPATHY	11238/2025
200	D-WP(C)/26963/2025 WP(C)/ /	PURTHIRAJ DURIA MP	SUBHAM AGRAWAL	11239/2025
201	D-WP(C)/26968/2025 WP(C)/ /	SOUDAMINI NAYAK MP	BIJAYA KUMAR BEHERA 1	11240/2025
202	D-WP(C)/26975/2025 WP(C)/18544/2025	JYOTI RANJAN RAJ MP	PRAVAT KUMAR MUDULI	11241/2025
203	D-WP(C)/26965/2025 WP(C)/ /	SANJAY KUMAR AGRAWAL MP	SUBHAM AGRAWAL	11242/2025
204	D-WP(C)/26983/2025 WP(C)/ /	DR LAXMIDHAR BISWAL MP	RITURANJAN CHHOTARAY	11243/2025
205	D-WP(C)/25234/2025 WP(C)/17888/2025	SUJIT KUMAR PRADHAN MP	SANTOSH KUMAR SAMANTARAY	11244/2025
206	D-WP(C)/26984/2025 WP(C)/ /	RANJAN KUMAR SAHOO MP	JAGDISH BISWAL	11245/2025
207	D-WP(C)/26988/2025 WP(C)/ /	JYOTIR KANTA MOHANTY MP	ARIJEET MISHRA	11246/2025
208	D-WP(C)/26989/2025 WP(C)/ /	MANMATH MANDAL MP	JYOTIRMAY GUPTA	11247/2025
209	D-WP(C)/26991/2025 WP(C)/ /	BANITA BAGARTY MP	DHANANJAYA MUND	11248/2025
210	D-WP(C)/27001/2025 WP(C)/ /	ARJUNA SWAIN MP	GOURI KUMAR RATH	11249/2025
211	D-WP(C)/27004/2025 WP(C)/ /	SANTOSH KUMAR AGRAWAL MP	SIDHESWAR MALLIK	11250/2025
212	D-WP(C)/2095/2025 WP(C)/1790/2025	MANJULATA SAMANTARAY MP	AMIT PRASAD BOSE	11251/2025
213	D-WP(C)/27002/2025 WP(C)/ /	PRASANT PATRA MP	ATUL TRIPATHY	11252/2025
214	D-WP(C)/27006/2025 WP(C)/ /	SMRUTITIRTHA SAMAL MP	BHAGABAN BEHERA	11253/2025
215	D-WP(C)/27008/2025	SABITA DAS	LAXMAN PRADHAN	

	WP(C)/ /	MP		11254/2025
216	D-WP(C)/27008/2025	SABITA DAS	LAXMAN PRADHAN	
	WP(C)/ /	MP		11255/2025
217	D-WP(C)/8042/2025	M/S A.K.MOHANTY TOUR AND TRAVELS	MANORANJAN MISHRA	
	WP(C)/6133/2025	MP		11256/2025
218	D-WP(C)/27013/2025	PHULAMATI PATRA	ALOK KUMAR PANDA	
	WP(C)/ /	MP		11257/2025
219	D-WP(C)/51783/2024	NIHAR RANJAN SWAIN	SUSANT KUMAR MOHANTY	
	WP(C)/166/2025	MP		11258/2025
220	D-WP(C)/24916/2025	RABINDRANATH SAHOO	TAPAN KUMAR BISWAL	
	WP(C)/17177/2025	MP		11259/2025
221	D-WP(C)/24916/2025	RABINDRANATH SAHOO	RUPESH KUMAR KANUNGO	
	WP(C)/17177/2025	MP		11260/2025
222	D-WP(C)/27026/2025	M/S MANAS RANJAN PATTANAİK	BHABANI PRASAD MOHANTY	
	WP(C)/ /	MP		11261/2025
223	D-WP(C)/27007/2025	SIMANCHAL MAJHI	SOUBHAGYA KUMAR DASH	
	WP(C)/ /	MP		11262/2025
224	D-WP(C)/27031/2025	M/S PC ENTERPRISES , SAMBALPUR	AMIT PATTNAİK	
	WP(C)/ /	MP		11263/2025
225	D-WP(C)/25277/2025	MUKTIKANTA PRUSTY	PADMALOCHAN MOHANTY	
	WP(C)/18067/2025	MP		11264/2025
226	D-WP(C)/3412/2021	BIKRAM CHANDRA DAS	RANJAN KUMAR ROUT	
	WP(C)/3412/2021	MP		11265/2025
227	D-WP(C)/27048/2025	GAURAV HOTA	DEEPANKAR PANIGRAHY	
	WP(C)/18557/2025	MP		11266/2025
228	D-WP(C)/8977/2025	BILASINI ACHARYA	BIJAYA KUMAR PARIDA 2	
	WP(C)/7047/2025	MP		11267/2025
229	D-WP(C)/21788/2025	KALPANA ROUT	TANMAY MISHRA	
	WP(C)/15043/2025	MP		11268/2025
230	D-WP(C)/27054/2025	RAJENDRA KUMAR MAHAKHUD	MANAS KUMAR CHAND	
	WP(C)/ /	MP		11269/2025
231	D-WP(C)/21748/2025	PITABAS FARAK	BAIDHAR SAHOO	
	WP(C)/16681/2025	MP		11270/2025
232	D-WP(C)/25306/2025	SARAT CHANDRA BEHERA	PADMALOCHAN MOHANTY	
	WP(C)/18057/2025	MP		11271/2025
233	D-WP(C)/27059/2025	SUBHADARSHINI BHOI	TANMAY MISHRA	
	WP(C)/ /	MP		11272/2025
234	D-WP(C)/27067/2025	SANDHYARANI PANDA	AMITAV DAS	
	WP(C)/ /	MP		11273/2025
235	D-WP(C)/24295/2025	CH.BAIRAGI	ASHOK DAS	
	WP(C)/17151/2025	MP		11274/2025
236	D-WP(C)/25694/2025	GAYADHAR SAHOO	PADMALOCHAN MOHANTY	
	WP(C)/18065/2025	MP		11275/2025
237	D-WP(C)/27072/2025	ABINASH TARIA	NIHAL RATH	
	WP(C)/ /	MP		11276/2025
238	D-WP(C)/27073/2025	AJAY KUMAR PANDA	SWAPNA KUMAR OJHA	
	WP(C)/ /	MP		11277/2025
239	D-WP(C)/27076/2025	TAPAN KUMAR PARICHHA	NIHAL RATH	
	WP(C)/ /	MP		11278/2025
240	D-WP(C)/3295/2022	M/S.SHREE JAGANNATH SUPPLY AND SERVICE COMPANY PVT.LTD.		
	WP(C)/3295/2022	MP		11279/2025
241	D-WP(C)/37523/2024	ARUNA KUMAR PADHY	KAILASH CHANDRA MISHRA	
	WP(C)/22628/2024	MP		11280/2025
242	D-WP(C)/27081/2025	BISWAJIT ROUT	BAIDHAR SAHOO	
	WP(C)/ /	MP		11281/2025
243	D-WP(C)/27085/2025	AMARDEV NAYAK	SUBHRANSU BHUSAN MOHANTY	
	WP(C)/ /	MP		11282/2025
244	D-WP(C)/27087/2025	M/S. SURYA ENTERPRISES, JAGATSINGHPUR	SWROYAM PRABHU JENA	
	WP(C)/ /	MP		11283/2025
245	D-WP(C)/27088/2025	KRUSHANA PRASAD DAS	SAROJA KANTA SAMAL	
	WP(C)/ /	MP		11284/2025
246	D-WP(C)/6784/2025	PRAVASINI DWIVEDI	SUDEEP KUMAR SARANGI	
	WP(C)/5238/2025	MP		11285/2025

247	D-WP(C)/27093/2025 WP(C)/ /	DINABANDHU MOHAPATRA MP	ABHIRAM SWAIN	11286/2025
248	D-WP(C)/6781/2025 WP(C)/5632/2025	MANOJ KUMAR MISHRA MP	SUDEEP KUMAR SARANGI	11287/2025
249	D-WP(C)/6786/2025 WP(C)/5260/2025	MANOJ KUMAR MISHRA MP	SUDEEP KUMAR SARANGI	11288/2025
250	D-WP(C)/17885/2014 WP(C)/17885/2014	HINDALCO INDUSTRIES MP	M/S.SARADA P.SARANGI	11289/2025
251	D-WP(C)/27099/2025 WP(C)/ /	MAHENDRA BEHERA MP	SUBRATA MISHRA	11290/2025
252	D-WP(C)/27095/2025 WP(C)/ /	LIFE INSURANCE CORPORATION OF INDIA MP	ANIGAMANANDA DAS	11291/2025
253	D-WP(C)/50301/2024 WP(C)/30458/2024	SANJUKTA MOHANTY MP		11292/2025
254	D-WP(C)/50295/2024 WP(C)/30576/2024	DIPTISH KUMAR DAS MP		11293/2025
255	D-WP(C)/50294/2024 WP(C)/30579/2024	ABHAYA PRASAD NAYAK MP		11294/2025
256	D-WP(C)/10369/2024 WP(C)/7151/2024	SUKUMAR DAS MP	PRONoy MOHANTY	11295/2025
257	D-WP(C)/27103/2025 WP(C)/ /	KAILASH CHANDRA SETHI MP	SUBRAT KUMAR KAR	11296/2025
258	D-WP(C)/27104/2025 WP(C)/ /	SUNIL KUMAR GARAI MP	SANTOSH KU. NANDA	11297/2025
259	D-WP(C)/27109/2025 WP(C)/ /	RAVANNUR VENKATASESHA SASTRY MUSA MP	SANTOSH KUMAR NANDA	11298/2025
260	D-WP(C)/27112/2025 WP(C)/ /	CHANDRA JAKESHIKA MP	ITISHREE TRIPATHY	11299/2025
261	D-WP(C)/27116/2025 WP(C)/ /	PRAVAT KUMAR MOHANTY MP	SANTOSH KUMAR NANDA	11300/2025
262	D-WP(C)/27096/2025 WP(C)/ /	GOURIRANI MOHAPATRA MP	DR. BINODA KUMAR MISHRA	11301/2025
263	D-WP(C)/27121/2025 WP(C)/ /	BASANTA KUMAR DASH MP	DR. JITENDRA KUMAR LENKA	11302/2025
264	D-WP(C)/27123/2025 WP(C)/ /	GANISETTY BHIMARAJU MP	SANTOSH KUMAR NANDA	11303/2025
265	D-WP(C)/3756/2025 WP(C)/3071/2025	BRUSAKETU SARAP MP	SIBA SANKAR SAMANTARAY	11304/2025
266	D-WP(C)/26828/2025 WP(C)/ /	SANKAR MALLIK MP	DR. JITENDRA KUMAR LENKA	11305/2025
267	D-WP(C)/27135/2025 WP(C)/ /	DRAUPADI SAHU MP	CHITTARANJAN PATTANAIK	11306/2025
268	D-WP(C)/27137/2025 WP(C)/ /	NIRAKAR PANDA MP	DURGESH NARAYAN RATH	11307/2025
269	D-WP(C)/27141/2025 WP(C)/ /	BIRENDRA KUMAR PATI MP	DURGESH NARAYAN RATH	11308/2025
270	D-WP(C)/27145/2025 WP(C)/ /	SUMITRA DEI MP	DURGESH NARAYAN RATH	11309/2025
271	D-WP(C)/27144/2025 WP(C)/ /	NIRMALA KRUSHNAKALI DEVASHARMA MP	SUKANTA KUMAR NAYAK (2)	11310/2025
272	D-WP(C)/27147/2025 WP(C)/ /	BIBHUTI BHUSAN RATH MP	ABINASH ROUSTRAY	11311/2025
273	D-WP(C)/27157/2025 WP(C)/ /	RAMAKRUSHNA PADHY MP	ADITYA NARAYAN RAY	11312/2025
274	D-WP(C)/27164/2025 WP(C)/ /	ABHIMANYU PRADHAN MP	PRAVASH CHANDRA JENA	11313/2025
275	D-WP(C)/27169/2025 WP(C)/ /	PRASANNA KUMAR PALAI MP	HEMANTA KUMAR RATSINGH	11314/2025
276	D-WP(C)/27170/2025 WP(C)/ /	ADITYA KUMAR DANDPAT MP	PRAVASH CHANDRA JENA	11315/2025
277	D-WP(C)/27174/2025 WP(C)/ /	BINITA SHAH MP	PRAVASH CHANDRA JENA	11316/2025
278	D-WP(C)/27175/2025	M/S. ORISSA BAKERY, SAMBALPUR	ABHILASH MISHRA	

